

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 744/2022

Moharram Ali

Applicant

Versus

State of Uttar Pradesh

Respondent

With

Original Application No. 277/2022

Liyakat Ali & Ors.

Applicant(s)

Versus

State of U.P.

Respondent

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(V. P. Yadav)

Scientist F

Central Pollution Control Board

Delhi-110032

Date: 11.01.2024

Place: Delhi

Report of the Joint Committee in compliance to the Hon'ble National Green Tribunal, Principal Bench, New Delhi orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh, and OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP

1. Background

Hon'ble NGT (PB) in the matters of OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP, passed the following direction vide order dated 22.03.2023:

".....direct constitution of a Joint Committee headed by Scientist 'F' (not below the rank of Director) in CPCB with other members being the State PCB and the District Magistrate, Muzaffarnagar. The Committee may formulate an action plan in the light of recommendations of earlier Committees referred to above and observations hereinabove and ensure remedial action in coordination with the stakeholders and other authorities. The action will include compliance of norms and fixing accountability for the past failures. The 14 industries must follow the charter for reducing the water consumption and refrain from discharging into the drain. The Committee may meet within two weeks and conduct proceedings online or offline, undertake visit to the site and verify the facts....."

Further, Hon'ble NGT (PB) in IA No. 636/2023 in OA No. 744 of 2022, with OA No. 277 of 2022 vide order dated 25.07.2023 passed the following directions:

"..... This Tribunal vide order dated 22.03.2023 directed the Joint Committee including the members of the CPCB to form an action plan in light of the recommendation of the Committee and to ensure remedial action but the same has not been filed till date. The action will include compliances of norms and fixing accountability for the past failures. These 14 industries must follow the charter for reducing the water consumption and refrain from discharging into the drain. The report on the points have not been filed till date. The Committee is further directed to submit the report within four weeks...."

Copies of the aforesaid orders dated 22.03.2023 and 25.07.2023 are annexed as **Annexure-I**.

2. Compliance of the aforesaid orders:

- a) Central Pollution Control Board (CPCB) constituted a joint Committee comprising members from CPCB, UP Pollution Control Board (UPPCB) and District Magistrate, Muzaffarnagar as below:

- (i) Sh. V. P. Yadav, Director (Scientist-F), CPCB, Delhi
- (ii) Sh. Vikas Kashyap, City Magistrate, Muzaffarnagar
- (iii) Sh. Ankit Singh, Regional Officer, Muzaffarnagar, UPPCB

A copy of Office order of constitution of above joint Committee is annexed as **Annexure-II**.

- b) The joint Committee meeting was convened through hybrid mode at CPCB, Delhi on 03.10.2023 to discuss the issues pertaining to the case and finalization of work plan. During the meeting, Regional Officer, Muzaffarnagar, UPPCB briefed about the incidents, earlier orders passed by the Hon'ble NGT (PB) and action taken so far by UPPCB & the District Administration, Muzaffarnagar. After detailed discussions, UPPCB was requested to provide basic information about the industries and plan for site visit along with District Administration. A copy of the minutes of the meeting is annexed as **Annexure-III**.

2.1 Visit of Joint Committee:

The joint Committee visited the following 16 Pulp & Paper Industries located in Muzaffarnagar on 05.10.2023, 13.10.2023 & 01.12.2023 to ascertain the status of compliance of the industries with respect to stipulated effluent discharge standards.

S. No.	Name of the Industry
1.	M/s Silvertan Papers Ltd. (Unit 1), Bhopa Road, Muzaffarnagar
2.	M/s Silvertan Papers Ltd. (Unit 2), Bhopa Road, Muzaffarnagar
3.	M/s Silvertan Pulp & Papers Pvt. Ltd. (Unit-1), Bhopa Road, Muzaffarnagar
4.	M/s Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), Bhopa Road, Muzaffarnagar
5.	M/s Garg Duplex and Paper Mills Pvt. Ltd., Bhopa Road, Muzaffarnagar
6.	M/s Shree Sidhballi Paper Mills Ltd., Bhopa Road, Muzaffarnagar
7.	M/s Meenu Paper Mills Pvt. Ltd., Bhopa Road, Muzaffarnagar
8.	M/s Tehri Pulp & Paper Ltd. (Unit-1), Bhopa Road, Muzaffarnagar
9.	M/s Tehri Pulp & Paper Ltd. (Unit-2), Bhopa Road, Muzaffarnagar
10.	M/s Tirupati Baalaji Fibres Pvt Ltd., Bhopa Road, Muzaffarnagar
11.	M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar
12.	M/s Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), Bhopa Road, Muzaffarnagar
13.	M/s Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), Bhopa Road, Muzaffarnagar
14.	M/s Galaxy Papers Private Limited, Jolly Road, Muzaffarnagar
15.	M/s Bindlas Dupulx Ltd., (Unit-1), Bhopa Road, Muzaffarnagar
16.	M/s Bindlas Dupulx Ltd., (Unit-2), Bhopa Road, Muzaffarnagar

The Committee also assessed the implementation of Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries (Specific to Ganga River Basin States) and management of fly ash, plastic waste & hazardous waste. Details of industries are summarized and depicted in **Annexure-IV**.

Further, the Committee visited the site wherein casualty occurred due to illegal dumping of chemicals and fly ash and the location where an incident of over-flow of wastewater from the Dhandera drain occurred and flooded the surrounding agricultural fields. Schematic drainage map of area covering Dhandera drain, River Kali West is given at **Figure-1**.

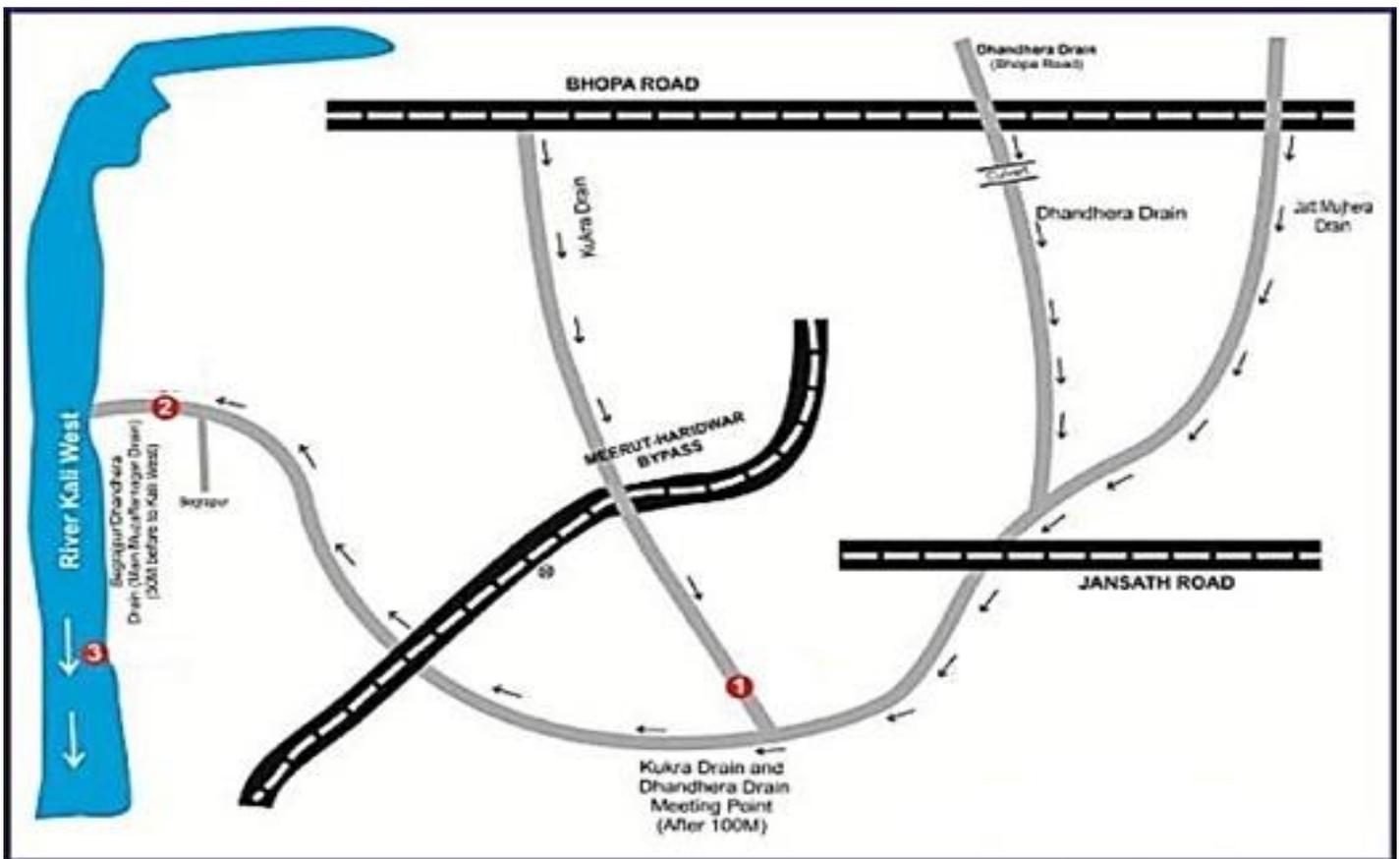


Figure-1: Schematic drainage map of area covering Dhandera drain, River Kali West

During the visit, inlet and outlet samples of ETP from said 16 industries and one (01) sample from downstream of Dhandera drain were collected for on-site assessment of effluent discharge norms and water quality at Dhandera drain. Collected samples were sent to UPPCB, Laboratory in Lucknow for the analysis of relevant parameters. Finding of the laboratory analysis results of the 16 Pulp & Paper Industries is as below:

i) Galaxy Papers Private Limited

The Unit was observed recycling the effluent within the process to achieve zero liquid discharge (ZLD). Effluent sample which was being used in the process shows pH (5.56), TSS (4618 mg/L), TDS (26220 mg/L), BOD (11346 mg/L) and COD (41056 mg/L). The excessive recycling of effluent may have built-up high concentration of BOD, COD and TDS in the recycled effluent.

The water consumption was observed 2.03 m³/ton of paper production. The unit claims to be achieving zero liquid discharge (ZLD). As per the Consent condition, the unit has to maintain ZLD. During the visit, no discharge was found outside. However, large amount of sludge was found in the drain located outside the unit premises and the same requires to be removed and disposed of by the unit.

ii) Garg Duplex and Paper Mills Pvt Ltd. (Wastepaper based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.71	142	2952	913	54
Outlet of ETP	7.14	46	1216	216	26
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The BOD at the inlet of the ETP is very low (54 mg/L) which is not showing the actual characteristic of the raw effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **COD and BOD**.

iii) Silverton Pulp and Papers Private Limited - Unit 1 (Wastepaper based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.86	186	912	8052	720
Outlet of ETP	7.43	42	1372	100	21.2
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis result is showing reduction of 98.76 % for COD. Such high reduction of COD (from 8052 mg/L to 100 mg/L), indicates possibility of dilution of effluent without any specific treatment system by the industry. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS and BOD**.

iv) Silverton Pulp and Papers Private Limited - Unit 2 (Wastepaper based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	6.47	208	8775	2230	510
Outlet of ETP	7.08	40	1908	94	18
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis result is showing overall reduction of 78.26 % for TDS. Such high reduction of TDS (from 8775 mg/L to 1908 mg/L), indicates possibility of dilution of effluent, by the industry, so as to meet the prescribed discharge norms. The reduction in the TDS levels, without any specific treatment system for TDS indicates possibility of dilution of effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS and TDS**.

v) Silvertoan Papers Limited - Unit 1 (Agro residue based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.92	364	3678	4628	672
Outlet of ETP	7.19	44	1162	226	28.8
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1800	200	20

As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and BOD**.

vi) Silvertoan Papers Limited Unit 2 (Wastepaper based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.69	490	3068	5008	632
Outlet of ETP	7.42	42	1236	192	24.6
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and BOD**.

vii) Meenu Paper Mills Private Limited (Wastepaper based unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.93	1275	10612	5768	1658
Outlet of ETP	7.36	44	1922	177	22
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis result is showing reduction of 81.88 % for TDS. Such high reduction of TDS (from 10612 mg/L to 1922 mg/L) without any specific treatment system for TDS, indicates possibility of dilution of effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, TDS, COD and BOD**.

viii) Tehri Pulp and Paper Ltd - Unit 2 (Wastepaper based unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.77	418	3764	5252	712
Outlet of ETP	7.36	42	1024	186	24
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis result is showing reduction of 96.4 % for COD and 72.8 % for TDS. Such high reduction of TDS from 3764 mg/L to 1024 mg/L (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and BOD**.

ix) Tehri Pulp and Paper Ltd - Unit 1 (Agro residue based unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.42	1234	1870	7200	612
Outlet of ETP	7.46	48	865	92	27.6
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1800	200	20

The lab analysis result is showing high reduction of 98.7 % for COD. Such high reduction of COD (from 7200 mg/L to 92 mg/L) in a conventional treatment system indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS and BOD**.

x) Shree Bhageshwari Papers Pvt Ltd Unit 2 (Wastepaper based Unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	7.43	102	1648	604	48
Outlet of ETP	7.04	42	1178	160	24
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The BOD at the inlet of the ETP is very low (48 mg/L) which is not showing the actual characterises of the raw effluent. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and BOD**.

xi) Shree Bhageshwari Papers Pvt Ltd Unit 1 (Wastepaper based Unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.98	72	2470	1183.2	278
Outlet of ETP	7.44	34	1408	105.6	16.8
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS**.

xii) Tirupati Baalaji Fibres Pvt Ltd (Wastepaper based Unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.1	428	3254	5360	702
Outlet of ETP	7.34	28	1678	97.6	18.4
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis is showing reduction of 98.1 % for COD. Such high reduction of COD (from 5360 mg/L to 97.6 mg/L) in a conventional treatment system indicates possible

dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TDS**.

xiii) Bindals Papers Mills Ltd (Agro residue based unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	6.52	1212	14802	4316	968
Outlet of ETP	7.03	42	1247	218	26
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1800	200	20

The lab analysis result is showing reduction of 91.5 % for TDS. Such high reduction of TDS (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and BOD**.

xiv) Shree Sidhali Paper Mills Limited (Wastepaper based Unit):

Sample location	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.46	1824	17108	10208	836
Outlet of ETP	7.05	45	1618	164	12
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

The lab analysis result is showing high reduction of 98.4 % for COD and 90.5 % for TDS. Such high reduction of TDS (without any specific treatment system for TDS) indicates possible dilution of effluent, which cannot not be ignored. As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and TDS**.

xv) Bindlas Dupulx Limited, Unit-I (Wastepaper based Unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	5.99	1088	5348	3944	1440
Outlet of ETP	7.11	34	2070	159	21
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TDS, TSS, COD and BOD**.

xvi) Bindlas Dupulx Limited, Unit-II (Wastepaper based Unit):

Location of sample	Parameters, mg/L except pH				
	pH	TSS	TDS	COD	BOD
Inlet of ETP	6.5	375	3705	846	310
Outlet of ETP	7.06	36	1995	197	19
Discharge Standard prescribed under CTO issued by UPPCB for drain	6.5 - 8.5	30	1600	150	20

As per the lab result the Unit is not complying with discharge standard prescribed under CTO issued by UPPCB w.r.t **TSS, COD and TDS**.

2.2 Observations

Salient observations are as below:

(i) Wastewater Management

It is observed that all the industries have installed Effluent Treatment Plant (ETP) comprising of primary treatment, secondary treatment and tertiary treatment. Also industries have taken up various steps of water conservation through recycling of treated effluent in the process. Most of the industries observed meeting with Charter norms for water consumption and effluent generation.

Analysis results of the outlet samples collected from the ETP of the said 16 Pulp & Paper Industries were compared with the effluent discharge standard of Pulp & Paper Industries prescribed under Consent to Operate (CTO) issued by UPPCB. The samples were analyzed at UPPCB, Laboratory in Lucknow. Analysis result summarized below:

S. No.	Name of the Industry	Parameters (mg/L except pH)				
		pH	TSS	TDS	COD	BOD
Wastepaper based Unit						
1.	Garg Duplex and Paper Mills Pvt Ltd.	7.14	46	1216	216	26
2.	Silverton Pulp and Papers Pvt. Ltd. (Unit- 1)	7.43	42	1372	100	21.2
3.	Silverton Pulp and Papers Pvt. Ltd. (Unit-2)	7.08	40	1908	94	18
4.	Silvertoan Papers Ltd. (Unit-2)	7.42	42	1236	192	24.6

S. No.	Name of the Industry	Parameters (mg/L except pH)				
		pH	TSS	TDS	COD	BOD
Wastepaper based Unit						
5.	Meenu Paper Mills Pvt. Ltd.	7.36	44	1922	177	22
6.	Tehri Pulp & Paper Ltd. (Unit-2)	7.36	42	1024	186	24
7.	Shree Bhageshwari Papers Pvt. Ltd. (Unit-1)	7.44	34	1408	105.6	16.8
8.	Shree Bhageshwari Papers Pvt. Ltd. (Unit-2)	7.04	42	1178	160	24
9.	Tirupati Baalaji Fibres Pvt. Ltd.	7.34	28	1678	97.6	18.4
10.	Shree Sidhbali Paper Mills Ltd.	7.05	45	1618	164	12
11.	Bindlas Dupulx Ltd. (Unit-1)	7.11	34	2070	159	21
12.	Bindlas Dupulx Ltd. (Unit-2)	7.06	36	1995	197	19
Discharge Standard prescribed under CTO issued by UPPCB for drain		6.5 - 8.5	30	1600	150	20
Discharge Standards (Notified under the Environment (Protection) Rules, 1986		7.0 - 8.5	50	-	350	30
Agro/Agro residue based unit						
13.	Silvertoan Papers Ltd. (Unit-1)	7.19	44	1162	226	28.8
14.	Tehri Pulp & Paper Ltd. (Unit-1)	7.46	48	865	92	27.6
15.	Bindals Papers Mills Ltd.	7.03	42	1247	218	26
Discharge Standard prescribed under CTO issued by UPPCB for drain		6.5 - 8.5	30	1800	200	20
Discharge Standards (Notified under the Environment (Protection) Rules, 1986		7.0 - 8.5	50	-	350	30

Following is inferred:

- a) The unit namely M/s Galaxy Papers Private Limited is operating and maintaining zero liquid discharge (ZLD) through recycling and reusing the back water into process, high level of TDS, COD, TSS & BOD is supported by parameter in process feed.
- b) The analysis results reveal that all the remaining 15 units were found non-compliance particularly in respect of TSS, COD and BOD level as per consent conditions stipulated by UPPCB. However, all the industries were observed meeting discharge standards notified under the Environment (Protection) Rules, 1986.

Water Quality Status of Dhandera Drain

The analysis result of wastewater samples collected from the Dhandera drain at downstream of M/s Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar shows high level of colour (500 Hazen), BOD (672 mg/L), COD (2620 mg/L) and TDS (4080 mg/L). The high level of these pollutants in drain indicates the industrial contribution due to partially treated/untreated effluent discharge in the Dhandera drain.

(ii) Charter Norms

- a) CPCB has formulated the 'Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries' operating in the nine (09) Ganga River Basin States (hereinafter referred to as 'the Charter') in consultation with experts from Pulp & Paper industries, Central Pulp & Paper Research Institute (CPPRI), Saharanpur and Department of Paper Technology, IIT Roorkee, which envisages upgradation of the status of Pulp & Paper Industries in terms of process technology, practices and environmental performance, besides substantial reduction of fresh water consumption, wastewater generation and compliance with the prescribed environmental norms, to achieve desired level of environmental protection, zero effluent discharge to recipient river streams through interception, diversion & disposal of treated effluent for irrigation purposes and to meet objectives of the National Mission for Clean Ganga. The following norms for freshwater consumption & effluent discharge are prescribed to be complied under the Charter are:

Fresh Water Consumption and Effluent Discharge Standard (Volume in m ³ /Ton of product)			
S. No.	Category of Pulp & Paper Industry	Freshwater Consumption	Effluent Discharge
(i)	Pulp & Paper Mills producing bleached grades of chemical pulp, papers and paperboards	50	40
(ii)	Pulp & Paper Mills producing unbleached grades of chemical pulp, papers and paperboards	25	20
(iii)	RCF & Market Pulp Based Paper Mills producing bleached grades of papers, paperboards and newsprint	15	10
(iv)	RCF & Market Pulp Based Paper Mills producing unbleached grades of papers, paperboards and newsprint	10	06
(v)	RCF & Market Pulp Based Specialty Paper Mills	50	40

- b) The information collected from the said 16 industries in terms of production, freshwater consumption, wastewater generation, recycling and discharge norms including Charter norms has been summarized and given at **Annexure-V**.

Based on the water consumption data collected from industries, it has been observed that out of 16 Pulp & Paper Industries, following two (02) industries are found to be non-compliance w.r.t., charter norms of freshwater consumption and Effluent generation.

S. No.	Name of the Unit	Category of Pulp & Paper Industry	Specific freshwater consumption m ³ /Ton of production	Specific wastewater discharge (m ³ /Ton)
1.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	Ref.: above (iii) i.e. RCF & Market Pulp Based Paper Mills producing bleached grades of papers, paperboards and newsprint	10.73	3.73
2.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar		21.96	17.47

- c) Apart from effluent discharges of the above 16 Pulp & Paper Industries, it was observed Dhandera drain also receives wastewater from other sources. During visit, it was observed drain having silted. Regular vigil is necessary to maintain the flow and on water quality of Drain. During the visit, of oily sludge was also found dumped in the drain. Photographs during visit is attached as **Annexure-VI**.

(iii) Status of installation of Sewage Treatment Plants (STP) in Muzaffarnagar

As per the observations/recommendations of the earlier joint Committee i.e. UPPCB and District Magistrate, Muzaffarnagar it was observed that untreated domestic sewage is also a major contributor to the pollution in Begrajpur drain (Main Muzaffarnagar drain) before meeting River Kali (West) and report suggests that once the proposed 02 STPs of 32.5 MLD and 22 MLD capacity are commissioned, a significant reduction in BOD and COD levels may be seen in the main Muzaffarnagar drain. The UPPCB report revealed that a total 45 water polluting industries are operational in Muzaffarnagar and discharge treated effluents directly/indirectly into River Kali (West) mainly through Dhandera/Begrajpur drain.

Status of STP Installation

The aforesaid 02 STPs of U.P. Jal Nigam of capacity 22 MLD at village Sahawali and 32.5 MLD at Kidwai Nagar Muzaffarnagar being constructed by M/s Muzaffarnagar STP Pvt. Ltd., Muzaffarnagar under the Namami Gange Project.

S. No.	STP Capacity and Location	Concerned Drain	Status
1.	32.5 MLD Kidwai Nagar, Muzaffarnagar	- Khadarwala Drain, - Krishnapuri Drain, - Sujru Drain, - Nai Basti Drain	Final phase of construction
2.	22 MLD Vill. Sahawali, Muzaffarnagar	Sahawali/Kukra Drain	Under trail operation

(iv) Fly ash Management

The information related to the generation and disposal of fly ash was collected from the said 16 Pulp & Paper Industries during the visit of Committee. The fly-ash management by the said 16 industries are summarized and given at **Annexure-VII**.

As per the information collected, about 300 TPD of fly ash is being generated by the said industries. Out of which, about 280 TPD of fly-ash is being sent to cement industries/brick kilns through contractors and the remaining fly-ash is being dumped in nearby low lying areas. It was observed agreements/contracts has not been made between the industry and cement factory or brick manufacturer for its disposal.

(v) Plastic Waste Management

- a) Out of the 16 Pulp & paper industries, 13 units are processing wastepaper as raw material while 03 units are Agro residue based mills involved in chemical pulping using digesters. No plastic waste is generated during the processing by the agro based units. In case of 13 units, it is reported during the inspections that the raw material (wastepaper with 1-3% plastic waste) is being procured either from the domestic market or being imported for meeting the production requirements.

The plastic waste management of industries has been summarized and given at **Annexure-VIII**. It was estimated that about 60 TPD of plastic waste is being generated by said industries.

- b) The plastic waste generated is being disposed off through Cement Industries (for co-processing), Waste to Energy (WtE) Plants installed at (i) M/s Silvertan Papers Private Limited, & (ii) M/s K.K. Duplex & Paper Mills Private Limited (for power

generation) and Pyrolysis Plant installed at M/s Tirupati Baalaji Fibers Private Limited (waste to oil).

In the year 2023, 02 Waste to Energy Plants (WtE) have been commissioned in Muzaffranagar, one (01) each at M/s Silvertoan Paper Limited and M/s K K Duplex Ltd. Details of the WtE is as below:

S. No.	Name of the Waste to Energy Plant	*Installed capacity		*Utilization of fuel RDF/NRSW (in TPD)	Generation of steam (ton per ton of fuel)	Generation of Electricity (in MW)
		Boiler (in TPH)	Turbine (in MW)			
1.	M/s Silvertoan Papers Private Limited	40	4.44	300	1.6-2.0	2.8-3.0
2.	M/s K.K. Duplex & Paper Mills Private Limited	22	3	200	1.6-2.0	1.5-1.7

Note: *Consented, RDF-Refuse derived fuel, NRSW- Non-recyclable solid waste, TPH-Tons per hour, TPD-Tons per day & MW-Megawatt

Further, it was observed that plastic waste generating units have no direct agreement with the cement plants/waste to energy plants/pyrolysis plant for disposal of their plastic waste. However, for management of plastic waste through cement plants, the waste is collected through the local contractors.

(vi) Hazardous and Other Wastes Management

a) Various types of hazardous waste generated from Pulp & Paper Industries. These industries are granted authorization under the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 by UPPCB. It is observed that these industries generate following types of Hazardous waste:

- i) Used/waste oil,
- ii) ETP/Process Sludge,
- iii) Barrels/containers,
- iv) Cotton Waste/Greased Cloths,
- v) Used Oil & Grease, and
- vi) Oil Mixed Coolent

Details of the hazardous waste generated and disposed of through TSDFs/ registered recyclers are summarized and annexed as **Annexure-IX**.

- b) It is observed that all the industries are having membership of Treatment, Storage and Disposal Facility (TSDF) for disposal of hazardous and other wastes.
- c) It is also observed that all the industries have provided dedicated area for storage of Hazardous and other wastes except 2 units, namely M/s Bindals Papers Mills Ltd and M/s Bindlas Duplux Limited. Photographs in this regard is attached as **Annexure-X**.

(vii) Environmental Compensation

- a) Incompliance with the previous orders passed by the Hon'ble NGT in the matter of OA No. 277 of 2022, UPPCB has imposed Environmental Compensation (EC) on following 11 non-compliant/defaulters industries for not having proper records of disposal of fly ash generated:

S. No.	Name of the Industry	EC imposed (in Rs.)
1.	M/s Silvertan Papers Limited - Unit 1, Bhopa Road, Muzaffarnagar	2,10,000/-
2.	M/s Silvertan Papers Limited - Unit 2, Bhopa Road, Muzaffarnagar	2,10,000/-
3.	M/s Silvertan Pulp and Papers Private Limited - Unit 2, Bhopa Road, Muzaffarnagar	1,50,000/-
4.	M/s Garg Duplex and Paper Mills Pvt Ltd. , Bhopa Road, Muzaffarnagar	1,50,000/-
5.	M/s Shree Sidhali Paper Mills Limited, Bhopa Road, Muzaffarnagar	2,10,000/-
6.	M/s Meenu Paper Mills Private Limited, Bhopa Road, Muzaffarnagar	2,10,000/-
7.	M/s Tehri Pulp and Paper Ltd - Unit 1, Bhopa Road, Muzaffarnagar	1,80,000/-
8.	M/s Tirupati Baalaji Fibres Pvt Ltd	2,10,000/-
9.	M/s Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar	2,10,000/-
10.	M/s Shree Bhageshwari Papers Pvt Ltd Unit 1, Bhopa Road, Muzaffarnagar	1,80,000/-
11.	M/s Galaxy Papers Private Limited, Jolly Road, Muzaffarnagar	1,40,000/-
	Total	20,60,000/-

A total EC of Rs. 20.60 lakh has been collected from all the concerned industries.

- b) Further, in compliance with the orders passed by Hon'ble NGT in the matter of OA No. 744 of 2022 and as per the guidelines prepared by CPCB, UPPCB has imposed an EC on following 04 industries for disposing of fly ash in an illegal and unscientific manner from the date of incident i.e. 09.07.2022 till the date when the fly ash and other waste was disposed through TSDF i.e. 29.09.2022:

S. No.	Name of the Industry	EC imposed (in Rs.)
1.	M/s Bindlas Duplex Ltd (Unit-1), Bhopa Road, Muzaffarnagar	8,08,125/-
2.	M/s Silverton Pulp & Papers Pvt Ltd (Unit-2), Bhopa Road, Muzaffarnagar.	7,78,125/-
3.	M/s Shri Bhageshwari Papers Pvt Ltd (Unit-1), Bhopa Road, Muzaffarnagar.	7,78,125/-
4.	M/s Bindals Papers Mills Ltd, Bhopa Road, Muzaffarnagar.	7,78,125/-

It is submitted that a total EC of Rs. 31,42,500/- has been collected from all the aforesaid 04 industries.

Thereafter, UPPCB has also issued Show Cause Notice against all the aforesaid 04 industries for imposing EC of Rs. 1,63,31,250/- each for last four (04) years and 282 days in the light of Hon'ble NGT (PB) order dated 29.04.2019 in OA No. 116 of 2014 in the matter of Meera Shukla Vs. Municipal Corporation Gorakhpur & Ors. However, the EC could not be recovered from the 03 industries mentioned at (S. No. ii to iv) by UPPCB as it was pending before the Hon'ble High Court, Allahabad. Recommendation against the unit mentioned at S. No. (i) namely M/s Bindlas Duplex Ltd (Unit-1), Bhopa Road, Muzaffarnagar for recovery of Environmental Compensation as Land Revenue has been sent by UPPCB.

- c) UPPCB has also imposed Rs 4.15 lakh as EC to 02 responsible persons namely (i) Sh. Anjum S/o Latafat, and (ii) Sh. Irfan Urf Bhura S/o Yusuf, R/o Vill. Nagla Bujurg, P.S. Bhopa, District Muzaffarnagar, who were responsible for illegal dumping of hazardous chemicals fly ash on the bank of irrigation canal wherein casualty was occurred. So far EC has not been paid by the said persons to UPPCB.

2.3 Recommendations

a) Wastewater Management

- (i) UPPCB should quarterly assess the water quality of the Drains and corrective measures and action should be taken in case of deterioration in water quality.

- (ii) UP Jal Nigam may expedite the installation of the two (02) new STPs and ensure its operation.
- (iii) UPPCB may ensure the compliance of Charter norms w.r.t., "Specific Fresh water consumption (KL/MT of paper production), Wastewater Generation (KL/MT of paper production) and Quality of effluent discharged" as well as the consented discharge norms of UPPCB.
- (iv) The Agro based pulp & paper mills should submit an action plan for the complete treatment of wet washing effluent to UPPCB and UPPCB should assess the treatment facility provided for the wet washing wastewater (having high COD load) and issue appropriate direction in this regard as deemed fit.
- (v) De-silting of Dhandhera drain should be carried out at regular intervals for avoiding overflow and maintaining continuous flow of water in the drain.
- (vi) Treated effluent from industries are being disposed to Dhandera drain. It is suggested that a study may be carried out for use of treated effluent of industries in irrigation purpose in order to conserve the water and stopping the effluent discharge in Dhandera drain.
- (vii) UPPCB may impose Environmental Compensation (EC) to non-complied industries w.r.t effluent discharge norms based on the guidelines prepared by CPCB.
- (viii) Efforts may be done by industries to reuse/recycle its treated effluent to the maximum possible in the process and other purposes in order to minimize the effluent discharge and also to achieve ZLD in near future.

b) Fly-ash management:

- i) The industries should make direct agreement/contract with the Cement plants or Brick-kiln to ensure the safe disposal and should maintain the proper logbook records along with bills/receipt for verification as and when required.
- ii) The UPPCB should ensure regular compliance of the fly ash management and implement monitoring system to track the fly ash generated, recycled, or disposed in an environmentally sound manner.

UPPCB shall ensure compliance with the above recommendations.

c) Hazardous waste management:

- i) The units should provide adequate storage area for storing the hazardous wastes inside the factory premises. Disposal of hazardous waste should be ensured through TSDFs or registered hazardous waste recyclers.
- ii) The units should maintain the proper logbook for the Hazardous waste generation, storage and its disposal.
- iii) CPCB has developed "National Hazardous Waste Tracking System i.e. GIS based hazardous waste management and tracking system integrated with online consent management and monitoring system in the country". All the hazardous waste generating industries shall require to register on the said tracking system.

UPPCB shall ensure compliance with the above recommendations.

d) Plastic waste management:

- i) The plastic packaging waste generated in the pulp & paper industry should be disposed-off through plastic waste processors (PWPs) which are registered on the Centralized Extended Producer's Responsibility (EPR) Portal for plastic packaging, in compliance of the Plastic Waste Management (PWM) Rules, 2016.
- ii) The waste paper-based units shall get themselves registered on the centralized EPR Portal for plastic packaging under the importer category, where the unit imports their waste paper containing plastic waste for use as raw material.
- iii) The registered units should fulfill their EPR obligations as assigned on the centralized EPR Portal for plastic packaging, for compliance of the PWM Rules, 2016.
- iv) Proper records should be kept for generation as well as disposal of plastic waste through logbooks, bills /receipt received from the authorized plastic waste processors and submit the quarterly report of the same to the UPPCB.
- v) Proper covered storage areas should be made available for collection and storage of plastic waste, thus generated, by the waste paper based units.

UPPCB shall ensure compliance with the above recommendations.

2.4 Recommended Action Plans

S. No.	Acton Points	Responsible Agency for execution	Timelines for execution
a) Wastewater Management			
(i)	Assess the water quality of concerned Drains at relevant locations and in case of any industrial contribution /contamination found, corrective measures and action against the responsible industries shall be taken accordingly.	UPPCB	Quarterly
(ii)	De-silting of Dhandhera drain, Muzaffarnagar should be carried out at regular intervals so that there is continuous flow of water in the drain.	UPPCB and Irrigation Department	Half Yearly
(iii)	UP Jal Nigam should expedite the installation of two (02) new STPs (i.e. 32.5 MLD at Kidwai Nagar, Muzaffarnagar and 22 MLD at vill. Sahawali, Muzaffarnagar) and ensure its operation in a time bound manner.	UP Jal Nigam	6 months
(iv)	The Agro based pulp & paper mills should submit an action plan for the complete treatment of wet washing effluent to UPPCB and UPPCB should assess the treatment facility of the wet washing wastewater (having high COD load) and issue appropriate direction in this regard as deemed fit.	Pulp & Paper Industries and UPPCB	3 months
(v)	All industries are required to upgrade their ETPs to meet the prescribed standards as per CTO issued by UPPCB and Action Plan may be submitted to UPPCB.	Pulp & Paper Industries and UPPCB	1 month
b) Fly-ash Management			
(i)	Industries should enter into direct agreement/contract with cement plants or brick manufacturers and maintain proper	Pulp & Paper Industries	1 month

S. No.	Acton Points	Responsible Agency for execution	Timelines for execution
	logbook records along with bills/receipts to ensure safe disposal.		
(ii)	UPPCB should ensure regular compliance of fly ash management and implement a monitoring system to track the fly ash generated, recycled or disposed.	UPPCB	Regular
c) Hazardous Waste Management			
(i)	Proper records should be maintained for generation as well as disposal of hazardous waste through logbooks and manifests received from authorized recyclers/TSDF operators and quarterly reports of the same should be submitted to UPPCB.	Pulp & Paper Industries	Quarterly
(ii)	All the hazardous waste generating industries shall require to register on the National Hazardous Waste Tracking System developed by CPCB.	Pulp & Paper Industries	Immediate
d) Plastic Waste Management			
(i)	The industries should make direct agreement/contract with the plastic waste processor/Cement plant to ensure the safe disposal and should maintain logbook records along with bills/receipt.	Pulp & Paper Industries	1 month
(ii)	Units should maintain proper daily records for generation as well as disposal of plastic waste through logbooks, bills/receipt received from the authorized plastic waste processors and submit the quarterly report of the same to the UPPCB.	Pulp & Paper Industries	Quarterly
(iii)	Units should set up a dedicated and adequate space for collection, storage and disposal of plastic waste generated by the wastepaper based units.	Pulp & Paper Industries	2 months

S. No.	Acton Points	Responsible Agency for execution	Timelines for execution
(iv)	The plastic packaging waste generated in the pulp & paper industry should be disposed-off through plastic waste processors (PWPs) which are registered on the Centralized Extended Producer's Responsibility (EPR) Portal for plastic packaging, in compliance of the Plastic Waste Management (PWM) Rules, 2016.	Pulp & Paper Industries	3 months
(v)	The pulp & paper mills which are importing wastewater containing plastic waste as raw material should get themselves registered on the centralized EPR Portal for plastic packaging under the importer category.	Pulp & Paper Industries	3 months
e) Environmental Compensation related issues			
(i)	To recover pending Environmental Compensation (EC) imposed by UPPCB from the non-complied/defaulters industries and identified responsible persons for illegal dumping of hazardous chemicals fly ash on the bank of irrigation canal.	UPPCB	1 month
(ii)	UPPCB may impose EC for non-compliance as per the guidelines prepared by CPCB. EC collected may be utilized for remedial measures of the area.	UPPCB	As applicable


 Ankit Singh
 Regional Officer,
 Muzaffarnagar, UPPCB


 Vikas Kashyap,
 City Magistrate,
 Muzaffarnagar


 V. P. Yadav
 Director (Scientist-F),
 CPCB, Delhi

Revised order
corrected on 24.03.2023

Item Nos. 04 & 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 744/2022

Moharram Ali Applicant

Versus

State of Uttar Pradesh Respondent

WITH

Original Application No. 277/2022

Liyakat Ali & Ors. Applicant(s)

Versus

State of U.P. Respondent

Date of hearing: 22.03.2023

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rahul Khurana & Mr. Hasil Jain, Advocate for Applicant in OA
744/2022

Respondent: Mr. Ajay Sharma, Member Secretary, Mr. Ankit Singh, Regional Officer &
Mr. Aravind Mallappa Bangari, DM, Muzaffarnagar with Mr. Pradeep
Misra & Mr. Daleep Dhyani, Advocates
Mr. Pinaki Misra, Senior Advocate with Mr. Utkarsh Sharma, Advocate
for 14 Industrial units

ORDER

1. This order will consider Original Application Nos. 744/2022 and 277/2022 as both the matters relate to common issue of scientifically handling of hazardous waste and coal ash by industries in and around Village Nangala Bujurg, Bhopa Thana, Muzaffarnagar, UP, at the bank of Ganga Canal.

2. O.A No. 744/2022 was first dealt with vide order dated 30.09.2022 and a joint Committee comprising State PCB and District Magistrate, Muzaffarnagar was constituted to furnish a factual report. The said report was considered on 10.01.2023 which was to the effect that large amount of fly ash was stored. One Md. Nadeem died on 09.07.2022 with burn injuries due to chemical laden black ash on the side of the canal and two were injured but survived. One Md. Irfan was arrested by Police. One Anjum was also found involved in transporting chemical filled drums from his go-down which were disposed of on the land. Erring industries identified are M/s. Bindlas Duplex Ltd. (Unit 1), Bhopa Road Muzaffarnagar; M/s. Bindlas Duplex Ltd. (Unit 2), Bhopa Road Muzaffarnagar; M/s. Silverton Pulp & Papers Ltd. (Unit-1), 9th KM. Bhopa Road, Muzaffarnagar; M/s. Silverton Pulp & Papers Ltd. (Unit-2), 9th KM. Bhopa Road, Muzaffarnagar; M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km. Bhopa Road Muzaffarnagar; M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road Muzaffarnagar, in respect of M/s. Bindlas Duplex Ltd. (Unit 1).

3. The Tribunal noted that illegal dumping of hazardous chemicals and fly ash stood established. In spite of death of one person and injuries to others, adequate action had not been taken nor compensation paid to the injured and the dead. Accordingly, directions were issued for remedial action as follows:-

“

11. Let a further action taken report be submitted by State PCB and District Magistrate, Muzaffarnagar clearly stating about the person responsible for alleged dumping, including compliance of consent conditions with respect of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and authorizations granted under Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016. The report needs to clarify on fly ash management plan with respect of each industry and management of hazardous waste as per authorizations granted. Further, report should state about action taken against such person/proponent for remediation and prevention

of further damage to environment and also with regard to payment of compensation to the victims/heirs of deceased persons. The report may be submitted before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

12. Member Secretary, UP PCB, District Magistrate, Mujaffarnagar and Regional Officer, UP PCB, Mujaffarnagar shall remain present in person on the next date before Tribunal to explain as to what action has been taken by them and why delay has been caused in taking appropriate remedial and preventive action in the matter.

13. OA No. 277/2022, Liyakat Ali & Ors vs. State of U.P. may also be listed alongwith this matter on the next date.”

4. O.A No. 277/2022 was earlier dealt with separately vide order dated 28.04.2022 and report sought from the joint Committee of State PCB and District Magistrate, Muzaffarnagar. The joint Committee gave its report on 18.07.2022 identifying 14 industries, 5 of which are common in OA 744/2022. The said industries were discharging effluent through Dhandeda drain which was required to be de-silted to maintain the flow. Nature of the waste included hazardous waste. The industries were not complying with the hazardous waste norms. The Tribunal directed issue of notice to 14 industries in question apart from notice to the Irrigation and Water Resources Department, U.P Operative part of the order is reproduced below:-

“4. It is evident from the Report of the Joint Committee that treated effluent from above mentioned paper industries is being discharged through Dhandhera drain. In its report, the Joint Committee has recommended that “Department of Irrigation shall ensure for de-silting of Dhandhera drain from time to time so that the flow of discharge may be passed smoothly through the entire stretch of the Dhandhera drain.” However, there is no mention in the report where the discharge from the drain ultimately goes, whether it is utilized for irrigation or joins some river.

5. In the report, the Joint Committee has given the description of waste generated (solid/liquid) as (i.) used/waste oil, Cotton Rags etc; (ii.) Fly Ash generated from boiler operation and (iii.) Plastic Waste for pulping section but the Joint Committee has not mentioned the quantity of waste generated. The Joint Committee has reported that used/waste oil is being handed over to TSDF facility for safe disposal, generated fly ash is utilized for low lying land filling and generated plastic waste is sent to co-processing units but the Joint Committee has not taken any pains to inspect the relevant record

and verify the actual disposal of the waste by the units in question and there is no mention in the report to which TSDF used/waste oil is being handed over, where low lying land is being filled by fly ash and what is the mode of transportation of fly ash to the land fill site and what are the details of co-processing units to whom plastic waste is being sent. The Joint Committee has not referred to the consent documents and consent conditions and has not reported about compliance by the industries with consent conditions. The Joint Committee has reported that the industries have taken permission from UPGWD for drawing ground water but the Joint Committee has not mentioned about compliance by the industries with conditions regarding recharge of ground water and use of treated water and any restriction imposed on the industries.

6. The Joint Committee is directed to undertake further visits to the above said industries, look into all relevant aspects including aspects referred to above, obtain copies of the consent documents, verify the factual position including compliance with consent conditions and environmental norms and take remedial steps by following due process of law and submit report before this Tribunal within two months at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

7. A perusal of the report of the Joint Committee shows that M/s Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), M/ Galaxy Papers Pvt. Ltd., and M/s Garg Duplex and Paper Mills Pvt. Ltd., have applied to UPGWD for NOC for drawing of ground water and M/s. Siverton Pulp & Papers Pvt. Ltd. (Unit-2) has applied for hazardous waste authorization which applications are pending. No industry can be allowed to carry on the activity for which consent is applied for before grant of such consent. The Authorities concerned are under statutory mandate to ensure that such renewal applications are disposed of before expiry of the period of the consent granted earlier and fresh applications are disposed of within reasonable period and where it is not possible to dispose of the application within such periods, the Authorities have to ensure that the activity is commenced/carried on only after grant of consent and is not commenced/continued merely on the basis of pendency of the applications. UPGWD and State PCB are directed to take remedial action/dispose off the applications submitted by the above mentioned industries pending before them within two months.

8. Notice alongwith the application and report of the Joint Committee be also issued to concerned industries namely Chairmen/Managing Directors of: (1) M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar, (2) M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar, (3) M/s. Silvertan Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road, Muzaffarnagar, (4) M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar, (5) M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km. Bhopa Road, Muzaffarnagar, (6) M/s. Shree Sidhballi Paper Mills Ltd., Bhopa Road, Muzaffarnagar, (7) M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km. Stone, Bhopa Road, Muzaffarnagar, (8) M/s. Tehri Pulp & Papers Ltd. (Unit-1), 9th Km. Stone, Bhopa Road, Muzaffarnagar, (9) M/s. Tehri Pulp & Papers Ltd. (Unit-2), 9th Km. Stone, Bhopa Road, Muzaffarnagar, (10) M/s. Tirupati Balaji Fibers Ltd., 9th Km., Bhopa Road, Muzaffarnagar, (11) M/s. Bindals Papers Mills Ltd., 8th

Km., Bhopa Road, Muzaffarnagar, (12) M/s. Shree Bhageshwari Papers Pvt. Limited (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar, (13) M/s. Shree Bhageshwari Papers Pvt. Limited (Unit2), 9th Km., Bhopa Road, Muzaffarnagar, (14) M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar, Director, U.P. Ground Water Department and District Magistrate, Muzaffarnagar requiring them to file their response/ reply to the allegations made in the application, observations made in the report of the Joint Committee and aspects referred to above within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

9. Notice be also issued to Principal Secretary, Department of Irrigation and Water Resources, Government of Uttar Pradesh, requiring him to file response regarding the functional status of Dhandhera drain and related aspects including its de-silting, use of its discharge for irrigation, quality of discharge going to any river etc., within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

10. In the facts and circumstances of the case, we also consider presence of the District Magistrate, Muzaffarnagar and Regional Officer, UPPCB, Muzaffarnagar before this Tribunal on the next date of hearing either through video conferencing or physically to be essential for evidence and effective and proper adjudication of questions involved in the case and accordingly direct them too.”

5. An action taken report dated 13.02.2023 has been filed in O.A No. 277/2022. Relevant extracts of the report are as follows:-

“3.0 a) Action Taken Report regarding person responsible for digging and dumping hazardous chemical on land causing casualty

It has been already submitted in the earlier joint report stating that the hazardous chemical was dumped in the year 2018 by an unknown person on the same land in question. Due to reaction of the hazardous chemicals, exothermic reaction occurred after several years in July 2022. 03 persons while crossing the area were trapped in hazardous chemical and due to exothermic reaction were seriously burnt leading to death of 1 person and severe burns on bodies of 02 people.

*In view of finding records/proof of person responsible for dumping of hazardous chemical and industries/ person responsible for dumping fly ash on the land in question, a letter was sent to SSP Muzaffarnagar by District Magistrate, Muzaffarnagar vide letter dated 16.01.2022 (**Annexure No. 1**) for providing all records of police investigations which has been carried out in the above matter. In reference to the letter issued, Police department submitted case diaries of investigations which was carried out against 02 persons responsible for dumping hazardous chemicals*

and fly ash. (Case Diary investigation reports are annexed as **Annexure No. 2**). According to the case diary no 179/2022 and 193/2022, it has been concluded that Shri Anjum S/o Latafat, Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar was found to be mainly responsible and guilty for dumping of hazardous chemicals. The report has statement of the guilty stating that he was carrying out trading of hazardous chemicals, storing it in drums in a premise in village Kasampura, Thana Bhopa, Muzaffarnagar. On 12th November, 2018, chemicals which were stored in drums, started leaking due to which villagers residing around the area started having severe burning sensations in eyes. On immediate complaints of the villagers, SDM Jansath, C.O. Bhopa and other police officials reached the site immediately. Shri Anjum called excavator, dug up a patch of land belonging to irrigation department and dumped all the chemical from the drums on the land. Drums were again taken back by him. No sign or protective boundary was made around the area by the guilty.

Hence, Shri Anjum S/o Latafat, Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar was found to be mainly responsible and guilty for dumping of hazardous chemicals. Further, he was carrying out the hazardous chemical storage and trading activities illegally without taking permissions from UPPCB under Hazardous Waste Management Rules.

UPPCB has imposed environmental compensation against **Shri Anjum S/o Latafat, Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar from the date of incident i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 4,15,000/- has been imposed on 08.02.2023 (Annexure No. 3), for the above said period but as the fly ash and other waste had been dumped at Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 87,10,000/- on 11.02.2023 (Annexure No. 4) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Muncipal Corporation Gorakhpur and Others on 29.04.2019, which clearly status that;**

.....The UPSPCB may assess the amount of compensation applying the formula laid down by the CPCB not only for the days mentioned in the report of the CPCB but for the actual days of violation from the beginning but not beyond five years from the date of calculation....."

b) Action Taken Report regarding person responsible Shri Irfan alias Bhura S/o Shri Yusuf (Contractor), Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar for dumping industrial fly ash illegally on land

On scrutiny of the case diaries no 179/2022 section 278, 285,338 and 193/2022 section 283, 278, 338 , it has been made clear that Shri Irfan alias Bhura S/o Shri Yusuf, Nangla Bujurg, Thana Bhopa, Muzaffarnagar was carrying out work of contractor of 04 industries generating boiler fly ash under agreement for

proper disposal of fly ash but had illegally and unscientifically dumped fly ash generated from industries on the land in question which falls under jurisdiction of Irrigation Department.

UPPCB has imposed environmental compensation against Shri Irfan alias Bhura S/o Shri Yusuf (Contractor), Village Nanla Bujurg, Thana Bhopa, Muzaffarnagar **from the date of incident i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 4,15,000/- has been imposed on 08.02.2023 (Annexure No. 5), for the above said period but as the fly ash and other waste had been dumped at Village Nanla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 87,10,000/- on 11.02.2023 (Annexure No. 6) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Municipal Corporation Gorakhpur and Others on 29.04.2019.**

c) Action Taken Report against industries which generated boiler ash which was illegally and unscientifically disposed on the land in question

On scrutiny of the case diaries no 179/2022 section 278, 285,338 and 193/2022 section 283, 278, 338, it has been found that following industries generating the boiler fly ash had given the fly ash to the contractor (Irfan ilyas Bhura) for disposal of fly ash:-

1. M/s Bindlas Duplex Ltd (Unit- 1), Bhopa Road, Muzaffarnagar
2. M/s Silverton Pulp and Papers Pvt Ltd (Unit- 2), Bhopa Road, Muzaffarnagar.
3. M/s Shri Bhageshwari Papers Pvt Ltd (Unit- 1), Bhopa Road, Muzaffarnagar
4. M/s Bindals Papers Mills Ltd, Bhopa Road, Muzaffarnagar

Above industries were the generators of boiler fly ash, hence it was also the responsibility of the industries to ensure that the fly ash generated in their premises, was scientifically disposed off under the provisions of HWM Rules.

In view of the violation by the above defaulters, Regional Officer, UPPCB Muzaffarnagar has sent report to UPPCB Head Office to impose environmental compensation against above industries vide letter dated 31.01.2023.

In continuation, UPPCB, Lucknow imposed Environmental Compensation against the defaulter units as under :

1. UPPCB has imposed environmental compensation against M/s Bindlas Duplex Ltd (Unit- 1), Bhopa Road, Muzaffarnagar **from the date of incident i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 8,08,125/- has been imposed on 09.02.2023 (Annexure No. 7), for**

- the above said period but as the fly ash and other waste had been dumped at** Village Nanpla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 1,63,31,250/- (Rs. One crore sixty three lac thirty one thousand two hundred fifty) on 11.02.2023 (**Annexure No. 8**) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Muncipal Corporation Gorakhpur and Others on 29.04.2019.
2. UPPCB has imposed environmental compensation against M/s Silverton Pulp and Papers Pvt Ltd (Unit- 2), Bhopa Road, Muzaffarnagar **from the date of incident i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 7,78,125/- (Seven Lac Seventy Eight Thousand One Hundred Twenty Five) has been imposed on 08.02.2023 (Annexure No. 9), for the above said period but as the fly ash and other waste had been dumped at** Village Nanpla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 1,63,31,250/- (Rs. One crore sixty three lac thirty one thousand two hundred fifty) on 11.02.2023 (**Annexure No. 10**) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Muncipal Corporation Gorakhpur and Others on 29.04.2019,
 3. UPPCB has imposed environmental compensation against against M/s Shri Bhageshwari Papers Pvt Ltd (Unit- 1), Bhopa Road, Muzaffarnagar **from the date of incident i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 7,78,125/- (Seven Lac Seventy Eight Thousand One Hundred Twenty Five) has been imposed on 08.02.2023 (Annexure No. 11), for the above said period but as the fly ash and other waste had been dumped at** Village Nanpla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 1,63,31,250/- (Rs. One crore sixty three lac thirty one thousand two hundred fifty) on 11.02.2023 (**Annexure No. 12**) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Muncipal Corporation Gorakhpur and Others on 29.04.2019,
 4. UPPCB has imposed environmental compensation against M/s Bindals Papers Mills Ltd, Bhopa Road, Muzaffarnagar from the date of incident **i.e. 09.07.2022 to the date when the fly ash and other waste was disposed of safely in TSDF on 29.09.2022. The environmental compensation of Rs. 7,78,125/- (Seven Lac Seventy Eight Thousand One Hundred Twenty Five) has been imposed on 08.02.2023 (Annexure No. 13), for the above said**

period but as the fly ash and other waste had been dumped at Village Nangla Bujurg, Thana Bhopa, Muzaffarnagar place since long (period unknown) therefore, UPPCB has issued show cause notice for imposing environmental compensation Rs. 1,63,31,250/- (Rs. One crore sixty three lac thirty one thousand two hundred fifty) on 11.02.2023 (Annexure No. 14) for last four years and 282 days in the light of Hon'ble NGT order, passed in O.A. No. 116 of 2014 Meera Shukla Versus Municipal Corporation Gorakhpur and Others on 29.04.2019,

4.0 Fly ash management being carried out presently by 4 Pulp and Paper Industries in question

Sl no	Name of the Industry	Total fly ash generation/ Month	Transportation of fly ash	Storage/landfill sites	Fly ash Disposal Plan with Quantity /	Remarks
1	M/s Bindlas Duplex Ltd (Unit- 1), Bhopa Road, Muzaffarnagar	150-200 MT/Month	Through Closed Containers	1-Stored in Khasra No.01 of Vill. Sikhreda, Muzaffarnagar 2-Total area filled with fly ash approx 0.230 acre out of which total available area for landfill-0.471	1. Qty. Sent to Cement Plant : 140 MT/Month 2. Qty. used for land filling on own land : 60 MT/Month 3. Qty. temporarily stored on rented	Approx 0.241 Acre land available for further storage of fly ash. Unit has done agreement with Cement Plant also
2	M/s Silvertan Pulp and Papers Pvt Ltd (Unit- 2), Bhopa Road, Muzaffarnagar.	1500-2000 MT/Month	Through Closed Containers	Fly ash stored in premises and Disposed through Cement Plant and Bulk Ash Supplier	1. Qty. Sent to Cement Plant : 1400 MT/Month 2. Qty. sent to Bulk Ash Supplier : 350 MT/Month 3. Quantity temporarily stored of flu ash	Agreement done with Cement plant and Bulk ash supplier
3	M/s Shri Bhageshwari Papers Pvt Ltd (Unit- 1), Bhopa Road, Muzaffarnagar	600-650 MT/Month	Through Closed Containers	1-Stored in Khasra No. 187, 228, 354 of Vill. Nagla Bujurg, Muzaffarnagar 2-Total area filled with fly ash approx 0.40 Ha. out of which total available area for landfill-3.253 Ha.	1. Qty. Sent to Cement Plant : 440 MT/Month 2. Qty. used for land filling on rented land : 175 MT/Month 3. Qty. temporarily stored on rented	Approx 2.853 Acre land available for further storage of fly ash. Unit has also done agreement with Cement Plant
4	M/s Bindals Paper Mills Ltd, Bhopa Road, Muzaffarnagar	1500-MT/Mont	Through Closed Vehicles	Fly ash stored in premises and Disposed through Cement Plant	1-All generated ash Sent to Cement Plant : 1800 MT/Month 2. Quantity temporarily stored of fly ash Approx. 450 MT	Agreement with Cement plant

5.0 Hazardous waste management being carried out presently by concerned Pulp and Paper Industries

Sl no	Name of the Industry	Status of Haz. Authorization	Qty. sent to TSDF for disposal	Qty. stored in premises temporarily	Remarks
1	M/s Bindlas Duplex Ltd (Unit-1), Bhopa Road, Muzaffarnagar	Issued and granted upto 16.11.2027 a) Contaminated Cotton Rags or Other Cleaning Material – 0.075 MT b) Empty Barrels/ Containers/Liners contamination with Haz. Chem./ Waste – 1.2 MT c) Used or Spent Oil – 0.225 MT	Approx. 0.13 MT collected and disposed through TSDF in previous quarter (As per the manifest of the TSDF)	Total waste stored at present – 0.20 MT	Qty. sent to TSDF is verified from Manifest of TSDF
2	M/s Silverton Pulp and Papers Pvt Ltd (Unit- 2), Bhopa Road, Muzaffarnagar.	Issued and granted upto 02.08.2027 a) Contaminated Cotton Rags or Other Cleaning Material – 0.15 MT b) Empty Barrels/ Containers/Liners contamination with Haz. Chem./ Waste – 2.0 MT c) Used or Spent Oil – 0.4 MT	Approx. 0.37 MT collected and disposed through TSDF in previous quarter (As per the manifest of the TSDF)	Total waste stored at present – 0.5 MT	Qty. sent to TSDF is verified from Manifest of TSDF
3	M/s Shri Bhageshwari Papers Pvt Ltd (Unit- 1), Bhopa Road, Muzaffarnagar	Issued and granted upto 13.09.2027 a) Contaminated Cotton Rags or Other Cleaning Material – 0.1 MT b) Empty Barrels/ Containers/Liners contamination with Haz. Chem./ Waste – 0.8 MT c) Used or Spent Oil – 0.15 MT	Approx. 0.25 MT collected and disposed through TSDF in previous quarter (As per the manifest of the TSDF)	Total waste stored at present – 0.25 MT	Qty. sent to TSDF is verified from Manifest of TSDF
4	M/s Bindals Paper Mills Ltd, Bhopa Road,	Issued and granted upto 26.04.2027 a) Contaminated Cotton	Approx. 0.26 MT collected and disposed	Total waste stored at present –	Qty. sent to TSDF is verified

	Muzaffarnagar	Rags or Other Cleaning Material – 0.1 MT b) Empty Barrels/ Containers/Liners contamination with Haz. Chem./ Waste – 3.0 MT c) Used or Spent Oil – 0.425 MT d) Chemical containing residue arising from decontamination – 0.15 MT	through TSDF in previous quarter (As per the manifest of the TSDF)	0.7 MT	from Manifest of TSDF
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Compliance regarding compensation to be provided to the victims

Hon'ble NGT in its order dated 10.01.2023 has directed to provide payment of compensation to the victims/heirs of deceased persons. In compliance of the directions, District Magistrate Muzaffarnagar has initiated process to provide compensation to the victims as per the law.

5.0 Status of OA no 277/2022 Liyakat Ali & Ors Vs State of U.P

Hon'ble NGT in its order dated 10.01.2023 has also directed that

“.....”14. List for further consideration on 17.02.2023 alongwith OA No. 277/2022, Liyakat Ali & Ors vs. State of U.P.....”

6.0 Background:

In reference to the grievance arisen by Mohd. Liyakat Ali and other residents of Village Dhandhera, Muzaffarnagar, complaining pulp and paper mills discharging highly polluted chemical mixed water in the land abutting their land. It was further stated that the drain was blocked due to negligence of Mr. Dhoom Singh and Mr. Tanveer, Contractors of Public Works Department (PWD) during construction of culvert in the drain which resulted in diversion of industrial waste directly to the agricultural fields of the applicants. Complainant demanded the compensation against the loss of agriculture crop.

7.0 Brief note/compliance in reference to Hon'ble NGT first order dated 28.04.22 in OA No. 277/2022, Liyakat Ali & Ors vs. State of U.P

In the compliance of Hon'ble NGT order dated 21.07.2022, joint committee visited the concerned industries and submitted joint committee report before Hon'ble NGT on dated 20.10.2022 (**Annexure No. 15**). Total 14 Pulp and Paper industries were identified concerning the above O.A. All the industries were inspected by the joint committee comprising of officials of UPPCB and District Administration. Out of 14 industries 11 industries were found not having proper records w.r.t scientific disposal of fly ash generated from the industries. Hence, all 11 industries were issued show cause notices along with environmental compensation under Air Act 1981. 02 industries were found in violation of PWM rules as it was found that the waste plastic generated from the paper industries were not having proper records for scientific disposal of plastic waste. Hence, show cause notices to 02 industries were issued under the EP Act 1986. Total of Rs. 20.60 Lac Environmental compensation was imposed to 11 Industries and compensation was recovered from all the concerned industries. Details of environmental compensation issued and recovered by individual industries is annexed as **Annexure No. 16**. The joint action taken report was submitted to Hon'ble NGT on 20.10.2022.

8.0 Latest Order Passed by Hon'ble NGT on 21.10.2022 in OA No. 277/2022, Liyakat Ali & Ors vs. State of U.P

On consideration of joint report submitted to Hon'ble NGT, following directions were issued, effective part of which states that:

".....14. In view of its statutory obligations under the enactments specified in Schedule I of the National Green Tribunal Act, 2010, the UPPCB is directed to verify the factual position regarding discharge of drain water of Muzaffarnagar main drain into river, quality of discharged water going to river, status of installation of STP with conveyance system in Muzaffarnagar, disposal of plastic waste and fly ash and take further remedial action by following due process of law."

Hon'ble NGT order dated 21.10.2022 sought the factual position regarding discharge of drain water of Muzaffarnagar main drain into river, quality of discharged water going to river, status of installation of STP with conveyance system in Muzaffarnagar, disposal of plastic waste and fly ash and take further remedial action by following due process of law.

9.0 Compliance of latest directions of Hon'ble NGT dated 21.10.2022

*As per the directions issued by Hon'ble NGT dated 21.10.2022, Action taken report by UPPCB was submitted to Hon'ble NGT on 02.01.2023 vide letter no. 1310/OA-277/Liyakat Ali/M.Nagar/2023 dated 02.01.2023 which is annexed as **Annexure-17**.*

10.0 Brief report regarding latest report submitted by UPPCB to Hon'ble NGT

(a) Regarding drain water quality

In compliance to the said orders of the Hon'ble NGT dated 21.10.2022, officials of UPPCB Muzaffarnagar visited the drains into which the concerned pulp and paper industries are discharging treated effluent which in turn joins river Kali West on dated 21.12.2022. During visit, water samples from the drains and River Kali West were collected. Sampling locations are as follows :

1. *Kukra drain before confluence to Dhandhera Drain*
2. *Begrajpur drain / Dhandhera drain (Main Muzaffarnagar drain) near UPSIDC, Begrajpur*
3. *River Kali West after meeting Begrajpur/Dhandhera Drain (Main Muzaffarnagar Drain)*

11.0 Findings from the Analysis Reports :

- ***The reports showed that high COD levels are present in the Begrajpur drain (Main Muzaffarnagar drain). Major heavy metals (Lead, Chromium, Zinc) present in the***

drains are within the prescribed limits. However, parameters of Hardness, magnesium and calcium (majorly contributed by untreated sewage/domestic effluent) is above the prescribed limits.

- **Chloride and Iron are found above prescribed norms, however, concerned industries majorly Pulp & Paper Industries) do not use raw material having chloride/iron compound.**
- **Kukra drain being majorly a domestic drain having around 16.0 MLD domestic untreated sewage and around 1.0 MLD treated Industrial effluent of 02 Nos. Pulp & Paper Industries. In this drain COD has been found 496 mg/l. Analysis reports are annexed as Annexure 18.**

12.0 Status of STP Installation

- *At present in City Muzaffarnagar, 01 STP of U.P. Jal Nigam capacity 32.5 MLD is operational at Kidwai Nagar on oxidation pond technology for the treatment of sewage generation for city Muzaffarnagar. There are 02 more STPs of U.P. Jal Nigam of capacity 22 MLD at village Sahawali and 32.5 MLD at Kidwai Nagar Muzaffarnagar being constructed by M/s Muzaffarnagar STP Pvt. Ltd. Muzaffarnagar under Namami Gange Project (Email : ashishlahoty@yahoo.com) Address : B-157-158, Scheme No. 10B Gopalpura Bye pass, Jaipur. Untreated sewage will be channelized through tapping of all domestic drains into the sewage treatment plant.*

S.No.	STP Capacity and Location	Concerned Drain	Status	Remark
1.	32.5 MLD Kidwai Nagar, Muzaffarnagar	Khadarwala Drain, Krishnapuri Drain, Sujru	Under Construction	50% work completed.
2.	22 MLD Vill. Sahawali, Muzaffarnagar	Sahawali/Kukra Drain	Under Construction	75% work completed.

As was observed from the analysis that untreated domestic sewage is also a major contributor of pollution in Begrajpur drain (Main Muzaffarnagar drain) before meeting River Kali West. Once proposed STPs are operational, significant decrease in BOD and COD levels may be observed in Main Muzaffarnagar drain also.

13.0 Compliance Status regarding scientific disposal of plastic waste generated from the concerned pulp and paper industries

S. N	Name & Address of	Violation Found/Action Taken	Present Compliance Status - Disposal of Fly Ash & Plastic Waste
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1.	<i>M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated (Unit-1 & Unit-2) – 34 MT/Month Plastic Waste sent to Cement Plant – 32 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
2.	<i>M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/- which has been recovered and compliance done by the</i>	<i>Fly Ash generated (Unit-1 & Unit-2) – 972 MT/Month Disposal of Fly Ash – 955 MT/Month (Disposal through Cement Plant & Brick Kiln Manufacturer) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>
3.	<i>M/s. Silvertan Pulp & Papers Pvt. Ltd.. 9th Km. Bhopa Road, Muzaffarnagar.</i>	<i>Boiler in sister concern unit and generated plastic waste is disposed in Gasifier installed in the unit.</i>	<i>Approx. 115 MT/Month Plastic waste generated from process (Unit-1 & Unit-2) and completely disposed in house through Gasifier. Steam supplied to the unit by the sister concern Unit-2. Hence, fly ash is not generated in this unit.</i>
4.	<i>M/s. Silvertan Pulp & Papers Pvt. Ltd.. (Unit-2), 9th Km. Bhopa</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env.</i>	<i>Approx. 115 MT/Month Plastic waste generated from process (Unit-1 & Unit-2) and completely disposed in house through Gasifier.</i>
	<i>Muzaffarnagar.</i>	<i>imposed of Rs. 1,50,000/- which has been recovered and compliance done by the industry.</i>	<i>Fly Ash generated–1500-2000 MT/Month Disposal of Fly Ash - 1750 MT/Month (Disposal through Cement Plant & Bulk Ash Supplier) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>
5.	<i>M/s. Garg Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 1,50,000/- which has been recovered and compliance done by the</i>	<i>Plastic waste generated – 25 MT/Month Plastic Waste sent to Cement Plant – 23 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
			<i>Fly Ash generated – 350-400 MT/Month Disposal of Fly Ash – 380 MT/Month (Disposal through Land Filling by Contractor) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>

6.	<i>M/s. Shree Sidhballi Paper Mills Ltd., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated – 20 MT/Month Plastic Waste sent to Cement Plant – 18 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
			<i>Fly Ash generated – 300-350 MT/Month Disposal of Fly Ash – 330 MT/Month (Disposal through Land Filling by Contractor) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>
7.	<i>M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated – 40 MT/Month Plastic Waste sent to Cement Plant – 35 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
			<i>Fly Ash generated – 280-300 MT/Month Disposal of Fly Ash – 270 MT/Month (Disposal through Land Filling by Contractor) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>
8.	<i>M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 1,80,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated – 30 MT/Month Plastic Waste sent to Cement Plant – 26 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
			<i>Fly Ash generated – 350-400 MT/Month Disposal of Fly Ash – 390 MT/Month (Disposal through Cement Plant) Rest fly ash is temporarily stored within the premises in covered area along with manual</i>
			<i>water sprinkling facility.</i>

9.	<i>M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar</i>	<i>Non-scientific disposal of plastic waste found during inspection. Show cause notice issued under E.P. Act. Compliance have been done.</i>	<i>Steam supplied to the unit by the sister concern of Unit-1. Hence no fly ash is generated in this unit.</i>
			<i>Plastic waste generated – 30 MT/Month Plastic Waste sent to Cement Plant– 27 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
4.	<i>M/s. Tirupati Baalaji Fiberr Private Limited, Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated – 20 MT/Month Plastic Waste sent to Cement Plant – 17 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>
			<i>Fly Ash generated – 350-400 MT/Month Disposal of Fly Ash – 370 MT/Month (Disposal through Land Filling by Contractor) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</i>
5.	<i>M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 2,10,000/-which has been recovered and compliance done by the industry.</i>	<i>Unit is based upon Agro waste. Hence, No plastic waste generated from the process.</i>
			<i>Fly Ash generated–1500-2000 MT/Month Disposal of Fly Ash – 1800 MT/Month (Disposal through Cement Plant)</i>
6.	<i>M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar</i>	<i>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 1,80,000/- which has been recovered and compliance done by the industry.</i>	<i>Plastic waste generated – 25 MT/Month Plastic Waste sent to Cement Plant –23 MT/Month Rest Plastic waste is temporarily stored within the premises.</i>

			<p>Fly Ash generated – 600-650 MT/Month Disposal of Fly Ash – 615 MT/Month (Disposal through Cement Plant & Land Filling) Rest fly ash is temporarily stored on rented land along with manual water sprinkling facility.</p>
7.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	<p>Non-scientific disposal of plastic waste found during inspection. Show cause notice issued under E.P. Act. Compliance have been done.</p>	<p>Steam supplied to the unit by the sister concern of Unit-1. Hence, no fly ash generated in this unit.</p>
			<p>Plastic waste generated – 15 MT /Month Plastic Waste sent to Cement Plant – 14 MT/Month Rest Plastic waste is temporarily stored within the premises.</p>
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	<p>Scientific disposal of fly ash and plastic waste not found during inspection. Env. Compensation imposed of Rs. 1,40,000/- which has been recovered and compliance done by the industry.</p>	<p>Plastic waste generated – 20 MT/Month Plastic Waste sent to Cement Plant –19 MT/Month Rest Plastic waste is temporarily stored within the premises.</p>
			<p>Fly Ash generated – 180-200 MT /Month Disposal of Fly Ash – 180 MT/Month (Disposal through Land Filling by Contractor) Rest fly ash is temporarily stored within the premises in covered area along with manual water sprinkling facility.</p>

Pulp & Paper industries which were found not disposing fly ash in scientific manner have now submitted details regarding quantity of fly ash being generated along with details of disposal of fly ash either by proper land filling/brick making etc. Inspection of some fly ash land filling area was also conducted for verification, (Detailed report and relevant annexures are included in joint committee previous report dated 02.01.2023.

Observations/Recommendations

- 1. Kukra drain being majorly a domestic drain having around 16.0 MLD domestic untreated sewage and around 1.0 MLD treated Industrial effluent of 02 Nos. Pulp & Paper Industries. In this drain COD has been found 496 mg/l.**

Higher level of COD may be attributed due to the reasons that the drain passes through major commercial and residential areas of the city having various household activities.

- 2. The reports showed that high COD levels are present in the Begrajpur drain (Main Muzaffarnagar drain). Major heavy metals (Lead, Chromium, Zinc) present in the drains are within the prescribed limits. However, parameters of Hardness, magnesium and calcium (majorly contributed by untreated sewage/domestic effluent) is above the prescribed limits.**

Total 45 water polluting industries are operational in Muzaffarnagar discharging treated effluent directly/ indirectly in River Kali (West) majorly through Dhandera/Begrajpur drain. Violating industries can contribute potential increase in higher COD levels, if partially treated/untreated effluent is discharged in the drain. In view of prevention and control of water pollution in River Kali (West), regular inspections of industries are carried out by UPPCB and District Administration Actions are being taken up against industries under violation w.r.t treated effluent discharge norms. 02 industries were found violating and discharging untreated effluent in Dhandera/Begrajpur drain. Both industries were issued closure order along with imposition of EC. Details are given below:-

Name of Industry	Sector	Action Taken	EC details
<i>M/s Tehri Pulp & Paper Ltd. (Unit-2), Bhopa Road,</i>	<i>Pulp & Paper</i>	<i>Closure order issued on dt. 10.01.2023</i>	<i>Rs. 1.20 Lac imposed</i>
<i>M/s Magma Industries Ltd., Industrial Area Begrajpur,</i>	<i>Pharmaceuticals</i>	<i>Closure order issued on dt.10.01.2023</i>	<i>Rs. 0.60 Lac imposed</i>

- 3. Joint team is also identifying illegal industries which have potential to polluting drain and River Kali (West). In continuation, joint committee found 01 board mill operating illegally without having ETP and discharging untreated effluent into Dhandhera drain was closed down till installation and operation of ETP and grant of Consent from Board.”**

6. We have considered both the matters together and find that there are gross violations of environmental norms in handling hazardous waste. There is also patent inaction on the part of statutory and administrative authorities in the State of U.P in ensuring compliance

with the norms and compensating the victims. The issue of compensation for heirs of the deceased and injured has also not been duly dealt with in the report. **District Magistrate may provide compensation of Rs. 20 lakhs to the heirs of deceased (one) and Rs. 5 lakhs each to two injured with liberty to recover the same from the violator of norms including the concerned industries, following due process of law.**

7. It is established that plastic waste and fly ash are being unscientifically stored and disposed of in violation of Rules and to the detriment of environment. Such storage and use of landfill through contractor is not legally permissible. Stand that waste is being used for cement plants does not appear to be factually correct as no name of cement plant has been given and needs to be verified by manifest system. Compensation determined does not take into account financial capacity of the units to determine the deterrent element nor the value of the extent of damage and the cost of restoration.

8. Having regard to the above unsatisfactory state of affairs, we direct constitution of a joint Committee headed by Scientist 'F' (not below the rank of Director) in CPCB with other members being the State PCB and the District Magistrate, Muzaffarnagar. The Committee may formulate an action plan in the light of recommendations of earlier Committees referred to above and observations hereinabove and ensure remedial action in coordination with the stakeholders and other authorities. The action will include compliance of norms and fixing accountability for the past failures. The 14 industries must follow the charter for reducing the water consumption and refrain from discharging into the drain. The Committee may meet within two weeks and conduct proceedings online or offline, undertake visit to the site and verify the facts.

9. An action taken report in the matter may be filed within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 25.07.2023.

A copy of this order be forwarded to the CPCB, State PCB and District Magistrate, Muzaffarnagar by email for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 22, 2023
Original Application No. 744/2022
& Original Application No. 277/2022
AB

Item No. 06 & 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(THROUGH HYBRID MODE)

Original Application No. 744/2022
(I.A. No. 636/2023)

Moharram Ali

Applicant

Versus

State of Uttar Pradesh

Respondent(s)

WITH

Original Application No. 277/2022

Liyakat Ali & Ors.

Applicant

Versus

State of U.P

Respondent(s)

Date of hearing: 25.07.2023

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rahul Khurana & Mr. Hasil Jain, Advs. for Applicant in OA
744/2022

Respondent: Mr. Daleep Dhyani, Adv. for UPPCB
Mr. Raj Kishor Choudhary & Mr. Shakeel Ahmed, Advs.
Mr. Pinaki Misra, Senior Advocate with Mr. Utkarsh Sharma, Adv. for
Project Proponents in OA 277/2022

ORDER

I.A No. 636/2023

1. This IA has been moved by the applicant Sh. Irfan Bhura with the prayer to implead the applicant in this proceeding. The only ground as taken by the learned counsel for the applicant is the order dated 22.03.2023 passed in O.A No. 744/2022 in which in paragraph 2 it has been mentioned that the Joint

Committee has submitted the report in which it has been narrated that Md. Irfan was arrested by the police and FIR was filed for taking action. Based on that report State Pollution Control Board vide order dated 08.02.2023 has issued notice for realization of environmental compensation. The contention of the learned counsel for the applicant is that on the basis of the order passed by this Tribunal in O.A No. 744/2022 dated 22.03.2023, the environmental compensation has been assessed by the State Pollution Control Board without giving an opportunity of hearing.

2. The contention of the learned counsel for the State Pollution Control Board is that the civil liability is different from the criminal liability. The decision of the criminal case will not affect the liability in civil law.

3. The lines of the para-2 of the order passed in O.A No. 744/2022 dated 22.03.2023 contains the report submitted by the Joint Committee. It was neither view of the Tribunal nor any order passed by this Tribunal with regard to the person concerned. It was left to the State Pollution Control Board to take action according to law and in view of the above, State Pollution Control Board has taken action and proceedings, being statutory body. Anyone aggrieved by the order have an opportunity of filing appeal before the appropriate forum. However, we direct the State Pollution Control Board to dispose of the application of Mr. Irfan Bhura in view of the order dated 08.02.2023 (notice issued to the applicant for realization of EC) and after giving opportunity of hearing. The Statutory authority/ State Pollution Control Board has to pass appropriate order.

4. Anyone aggrieved by the order may have liberty and right to file appeal and to approach the appropriate forum. In view of the above, the applicant of I.A No. 636/2023 is neither necessary nor proper party and thus application

under section 151 of CPC is not maintainable. The application stands disposed of accordingly.

5. Contention of the respondents are that the amount of compensation passed by this Tribunal has been paid to the legal heirs through cheque which is issued and sent to bank just today. Clearance of the cheque has not been disclosed. Learned counsel for State Pollution Control Board has further sought a time to submit the report on the points noted above.

6. This Tribunal vide order dated 22.03.2023 directed the Joint Committee including the members of the CPCB to form an action plan in light of the recommendation of the Committee and to ensure remedial action but the same has not been filed till date. The action will include compliances of norms and fixing accountability for the past failures. These 14 industries must follow the charter for reducing the water consumption and refrain from discharging into the drain. The report on the points have not been filed till date.

7. The Committee is further directed to submit the report within four weeks.

List it on **18th October, 2023**

Sheo Kumar Singh, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 25, 2023
Original Application No. 744/2022
(I.A. No. 636/2023)
With
Original Application No. 277/2022
PU



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

By Email

CM-13011/56/2023-LAW-HO-CPCB-HO

September 27, 2023

OFFICE ORDER

Sub: Constitution of Joint Committee in compliance of the Hon'ble NGT Orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP, reg

In compliance to the orders of Hon'ble NGT (PB) dated 22.03.2023 and 25.07.2023 in OA No. 744/2022, Moharram Ali Vs. State of Uttar Pradesh and OA No. 277/2022, Liaqat Ali and others Vs. State of UP, CPCB constituted a Joint Committee consisting of the following members:

- | | |
|---|----------|
| I. Sh. V. P. Yadav, Director & DH (WM-I), CPCB, Delhi | Chairman |
| II. Sh. Ankit Singh, Regional Officer, Muzaffarnagar, UPPCB | Member |
| III. Sh. Vikas Kashyap, City Magistrate, Muzaffarnagar | Member |

This issues with the approval of Competent Authority, CPCB.

Yours faithfully,


22/09/23
(G. Rambabu)
Scientist-D,

Waste Management Division-I

To:

1. Sh. V. P. Yadav, Director & DH (WM-I), CPCB, Delhi
2. Sh. Ankit Singh, Regional Officer, Muzaffarnagar, UPPCB
3. Sh. Vikas Kashyap, City Magistrate, Muzaffarnagar

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

**MOST URGENT
HON'BLE NGT MATTER**

CM-13011/56/2023-LAW-HO-CPCB-HO 4740-49

October 06, 2023

Sub: Hon'ble NGT Order dated 22.03.2023 in OA No. 744/2022; Moharram Ali Vs State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP – reg

Sir,

This has reference to the Joint Committee meeting held on 03.10.2023 in compliance of the Hon'ble NGT Order dated 22.03.2023 in OA No. 744/2022; Moharram Ali Vs State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of UP. Minutes of meeting is enclosed herewith for further necessary action.



(V. P. Yadav)

Director & Head,
Waste Management Division-I

Encl.: As above

To,

1. The District Magistrate,
District Magistrate Office
Collectorate, Near Prakash Chowk,
Muzaffarnagar, Uttar Pradesh - 251001
2. The Regional Officer
Uttar Pradesh State Pollution Control Board,
Regional Office, Muzaffarnagar
H. No. 6-B, New Mandi, Muzaffarnagar-251001

Copy to:

1. The Member Secretary : For information and with request to follow-up the matter with
Uttar Pradesh Pollution : concern RO, please
Control Board
Building No. TC-12V
Vibhuti Khand, Gomti Nagar,
Lucknow – 226 010
2. DH, WQM-II : For kind information, please
3. DH, UPC-II : For kind information, please
4. DH, IPC-III : For kind information, please
5. PS to MS : For kind information of MS, please

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत N Singh
दिनांक 6/10/2023

O/C



(V. P. Yadav)

Minutes of the Meeting held on 03.10.2023 of the Joint Committee constituted by CPCB in compliance of the Hon'ble NGT Order dated 22.03.2023 in OA No. 744/2022; Moharram Ali Vs State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of U.P.

In compliance with the Hon'ble NGT (PB) order dated 22.03.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of U.P., a meeting was organised on 03.10.2023 (Hybrid mode) at CPCB, Delhi to discuss the issues pertaining to the case and finalisation of work plan for preparing the report for filing in the court. The meeting was chaired by Sh. V. P. Yadav, Director & Head, Waste Management Division-I, CPCB, Delhi. The meeting was attended by officials of Uttar Pradesh PCB (HO & RO, Muzaffarnagar), the City District Magistrate, Muzaffarnagar and officials of CPCB (Divisions of IPC-III, WQM-II, UPC-II and WM-I). List of the participants is given at **Annexure-I**.

At the outset, Sh. V. P. Yadav, welcomed all the participants and briefed about agenda of meeting and highlighted the various directions passed by Hon'ble NGT (PB) orders dated 22.03.2023 and 25.07.2023 in OA No. 744/2022; Moharram Ali Vs. State of Uttar Pradesh with OA No. 277/2022; Liyakat Ali & Ors Vs. State of U.P. The relevant portion of the order is given below:

".....direct constitution of a joint Committee headed by Scientist 'F' (not below the rank of Director) in CPCB with other members being the State PCB and the District Magistrate, Muzaffarnagar. The Committee may formulate an action plan in the light of recommendations of earlier Committees referred to above and observations hereinabove and ensure remedial action in coordination with the stakeholders and other authorities. The action will include compliance of norms and fixing accountability for the past failures. The 14 industries must follow the charter for reducing the water consumption and refrain from discharging into the drain. The Committee may meet within two weeks and conduct proceedings online or offline, undertake visit to the site and verify the facts....."

While discussing the issues it was decided that following needs to be included in the report.

- i. Charter of Pulp & Paper Industries;
- ii. Status of implementation of Charter in the 14 industries;
- iii. Information pertaining to discharge of effluent or implementation of ZLD;
- iv. Complete and specific details about the compliance of the 14 industries regarding verification of documents for generation, transportation and disposal of hazardous waste/fly ash, plastic waste etc., and compliances of conditions specified in the Consents issued to the 14 industries;
- v. Latest inspection reports of the 14 industries, if available;
- vi. Compliance of norms and fixing accountability for the past failures of the 14 industries;

After detailed discussions, it was decided that following information will be provided by UPPCB to CPCB team.

1. Information/ details regarding the 14 industries listed in the said NGT Order shall be provided by UPPCB as per the format prescribed in Annexure – II.
2. The compliance status of the Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries shall be submitted by UPPCB.
3. Details of the generation as well as disposal of Hazardous waste, Plastic waste, fly ash & other waste by the 14 industries since its commencement of operations as available with UPPCB shall be submitted.
4. Details of the cement companies, TSDFs and low lying areas (along with location and quantity) to whom the 14 industries had disposed of their hazardous waste, fly ash and plastic waste along with supportive documents (such as: invoices/bills, logbook) shall be submitted by UPPCB.
5. Drainage Map of the Dhandera drain along with the location of the aforesaid 14 industries (GPS coordinates), their disposal points and the point at which the overflow of drain occurred as per the complaint, shall be submitted by WQM-II Division. Details of other industries lying in the vicinity of the Dhandera drain may also be provided by UPPCB.
6. Method for calculation of Environmental Compensation adopted by UPPCB to the 14 industries for unscientific disposal of fly ash and plastic waste may be provided.

Further, it was decided that a joint site visit by the officials of CPCB, UPPCB and District Magistrate will be conducted during 5th - 6th October, 2023 to assess the ground situation.

Meeting ended with thanks to Chair.



CPCB

1. Sh. V. P. Yadav, Director & Head, Waste Management Division-I : *Chaired the meeting*
2. Sh. Kamlesh Singh, Scientist-E, IPC-III & Head, Law
3. Sh. G. Rambabu, Scientist-D, WM-I
4. Dr. Raj Kishore Singh, Project Scientist, WQM-II
5. Sh. Mayank Raj Purbe, Scientist-B, UPC-II
6. Dr. Gargi Biswas, Research Associate-III, WM-I

UPPCB

7. Sh. Ghanshyam, Chief Environmental Officer, Circle-3
8. Sh. Ankit Singh, Regional Officer, Muzaffarnagar

City District Magistrate, Muzaffarnagar

9. Sh. Vikas Kashyap, City Magistrate

Check-List for Joint Inspection:

1. Logbook for Bore-wells: 3years
2. CGWA permission
3. Production Details
4. Chemical Consumption
5. ETP flow diagram
6. Effluent disposal: Drain/ZLD, Any other
7. disposal
 - i. Form 6 & 10
 - ii. TSDF membership
 - iii. Manifest & logbook as per Rules
8. Boiler: Number, Capacity, Fuel & APCD
9. OCEMS data

S. No.	Unit	Latitude	Longitude	Year of Commission	Type of Product being Manufactured	Boiler		CTO		HW Authorization			Status of Compliance of Charter Conditions	Source of Water		Waste Water Generation (KLD)	
						Boiler Capacity	Fuel Type and Quantity (TPD)	Validity	Compliance Status	Validity	Compliance Status	Category and Quantity (TPD)		CGWA NOC	Other	As per Charter	As per Valid Consent
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.																
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.																
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.																
4.	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.																
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar																
6.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar																

S. No.	Unit	Latitude	Longitude	Year of Commission	Type of Product being Manufactured	Boiler		CTO		HW Authorization			Status of Compliance of Charter Conditions	Source of Water		Waste Water Generation (KLD)	
						Boiler Capacity	Fuel Type and Quantity (TPD)	Validity	Compliance Status	Validity	Compliance Status	Category and Quantity (TPD)		CGWA NOC	Other	As per Charter	As per Valid Consent
7.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar																
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar																
9.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar																
10.	M/s. Tirupati Baalaji Fiberr Pvt Ltd, Bhopa Road, Muzaffarnagar																
11.	M/s. BindalsPapers Mills Ltd., Bhopa Road, Muzaffarnagar																
12.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar																

S. No.	Unit	Latitude	Longitude	Year of Commission	Type of Product being Manufactured	Boiler		CTO		HW Authorization			Status of Compliance of Charter Conditions	Source of Water		Waste Water Generation (KLD)	
						Boiler Capacity	Fuel Type and Quantity (TPD)	Validity	Compliance Status	Validity	Compliance Status	Category and Quantity (TPD)		CGWA NOC	Other	As per Charter	As per Valid Consent
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar																
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar																

Plastic waste disposal

S. No.	Unit	Type of plastic Waste	Waste generated quantity (TPD)	Disposal Method
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.			
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.			
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.			
4.	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.			
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar			
6.	M/s. Shree Sidhbali Paper Mills Ltd., Bhopa Road, Muzaffarnagar			
7.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar			
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar			
9.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar			
10.	M/s. Tirupati Baalaji Fiberr Pvt Ltd, Bhopa Road, Muzaffarnagar			
11.	M/s. BindalsPapers Mills Ltd., Bhopa Road, Muzaffarnagar			
12.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar			
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar			
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar			

Fly Ash disposal

S. No.	Unit	Waste generated quantity (TPD)	Disposal Method
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.		
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.		
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.		
4.	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.		
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar		
6.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar		
7.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar		
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar		
9.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar		
10.	M/s. Tirupati Baalaji Fibers Pvt Ltd, Bhopa Road, Muzaffarnagar		
11.	M/s. Bindal Papers Mills Ltd., Bhopa Road, Muzaffarnagar		
12.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar		
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar		
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar		

Details of the 16 Pulp & Paper Industries located in Muzaffarnagar, UP

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
1	M/s Silvertan Papers Ltd. (Unit-1), 9th km. Bhopa road, Muzaffarnagar.	29.468162	77.7852052	1994	Craft paper - 180 TPD (60 TPD waste paper based and 120 TPD agro waste base)	27 TPH	Coal 100 TPD, rice husk 160 TPD	31.12.2025	8.8 KLD per ton	Settling tank, equalization tank, primary clarifier, anaerobic digester, aeration tank, secondary clarifier, megacell, ACF.	Drain	Send to Bharat oil waste management
2	M/s Silvertan Papers Ltd. (unit-2), 9th km. Bhopa road, muzaffarnagar.	29.468162	77.7852052	2016	Craft paper 220 TPD by waste paper	15 TPH	Coal/bio mass 60 TPD	31.12.2024	5 KLD per ton	Settling tank, equalization tank, primary clarifier, aeration tank, secondary clarifier, megacell, ACF.	Drain	Send to Bharat oil waste management
3	M/s. Silvertan industry pulp & papers pvt. Ltd., 9th km. Bhopa	29.4689041	77.7884951	2004	Craft paper-300 TPD	Steam supplied through co-unit m/s. Silvertan pulp & papers pvt. Ltd. (unit-2)		31.12.2027	As per charter norms and consent	Equalization sedishell, primary clarifier, aeration, secondary	Drain	Sludge drying system & burning to boiler

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
	road muzaffarnagar.								2.5-3 m3/ton	clarifier and MGF & ACF		
4	M/s. Silverton pulp & papers pvt. Ltd. (unit-2), 9th km. Bhopa road, muzaffarnagar.	29.4689041	77.7884951	2018	Writing printing/craft/coated duplex/news print paper-300 TPD by waste paper/imported waste paper/virgin pulp etc.	80 TPH	Coal/bio mass 400 TPD	31.12.2024	As per charter norms and consent 10-12 m3/ton	Equalization sedishell, primary clarifier, aeration, secondary clarifier and MGF & ACF	Drain	Sludge drying system & burning to boiler
5	M/s. Garg facility duplex & paper mills pvt. Ltd., 8.5 km., bhopa road, muzaffarnagar	29.467553	77.784254	1989	Craft paper/board/cup stock/writing printing- 415 TPD (40 TPD based on agro waste and 375 TPD based on waste paper)	(1) 30 TPH(asp) (2) 12 TPH(wet scrubber)	Coal/bio mass quantity 150170 d (approx)	31.12.2025	2.5 to 4.5 TPD	Equalization sedishell, primary clarifier, aeration, secondary clarifier	Drain	Self
6	M/s shree sidhballi paper mills pvt.ltd.	29.4713823	77.783831	2001	Craft paper-250 TPD by waste paper, rosin, alum etc.	25 TPH	Coal/fire wood/bio mass 200 TPD	31.12.2024	4.0 kl to 5.0 kl	equalization tank, sedi cell, primary clarifier tank, aeration	Surface drain in dhandra drain	Dispose through in own boiler as fuel

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
										tank, secondary clarifier tank, tubsettler tank, MGF & ACF		
7	M/s. Meenu paper mills pvt. Ltd., 9.5 km., bhopa road, muzaffarnagar	29.467175	77.791078	1994	Craft paper 150 TPD by waste paper, rosin, alum etc.	11 TPH and 12 TPH	Coal 65 TPD, biomass 60 TPD	31.12.2024	2 to 3 m ³ /ton of paper	Hill screen, equalization tank,, primary clarifier, aeration tank, secondary clarifier tank, SDC cap, Sludge Pit cap, MGF & Decanter	Drain	Self-recycle
8	M/s. Tehri pulp & paper ltd. (unit-1), 9th km., bhopa road, muzaffarnagar	29.4712208	77.794	1997	Craft paper 250 TPD (50 TPD on agro waste based and 200 TPD on waste paper based)	14 TPH and 52 TPH	Coal 240 TPD, biomass 180 TPD	31.12.2024	4	Flow meter & v-notch at ETP inlet, equalization tank cap. 270cum, hill screen, sedicell, primary clarifier 19m dia, spray filter,	Drain	Belt filter press & recycling in pulper

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
										aeration tank, secondary clarifier, tube settler, multi grade filter, ocems, final discharge, belt filter press		
9	M/s. Tehri pulp & paper ltd. (unit-2), 9th km., bhopa road, muzaffarnagar	29.4712208	77.794	2008	Craft paper 350 TPD by waste paper, rosin, alum etc.	Steam supplied through co-unit m/s. Tehri pulp & papers ltd. (unit-1), 9th km. Bhopa road, muzaffarnagar.	31.12.2026	2.9	Flow meter & v-notch at ETP inlet, equalization tank cap. 270cum, hill screen, sedicell, primary clarifier 19m dia, spray filter, aeration tank, secondary clarifier, multi grade filter, ocems, final discharge, belt filter press	Drain	Belt filter press & recycling in pulper	

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
10	M/s. Tirupati baalaji fiberr pvt ltd, bhopa road, muzaffarnagar	29.4714071	77.78892	1997	Writing printing/kraft paper	15 TPH	Agro fuel 65 TPD	31.12.2024	4-5 kl/MT	Flow meter & v-notch at ETP inlet, Stage Hill Screen, equalization tank, primary clarifier, aeration tank, secondary clarifier, ocems, final discharge, Sludge bed	Dhendera nala	Recycle
11	M/s. Bindalspapers mills ltd., bhopa road, muzaffarnagar	29.4709423	77.7852079	2009	Writing and printing paper using paper bleach	2 nos of boiler 1. 100 and 2. 40 TPH	Low sulphur coal 370 TPD, biomass 300 TPD & black liquor 350 TPD	31.12.2024	20 m3/day	Equalization tank, pre-treatment, aeration tank, surface aerator, jet aerator, secondary clarifier, physic-chemical treatment, mmf	Drain	Recycled in sister concern (board unit)

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/zero/ surface water or any)	ETP sludge disposal system
12	M/s. Shree Bhageshwari Papers Pvt. Ltd. (unit-1), 9th km., Bhopa road, Muzaffarnagar	29.4695594	77.7903949	1997	Craft paper 100 TPD (waste paper based 100 TPD)	Steam supplied through 36 TPH boiler established in co-unit m/s. Shree bhageshwari papers ltd.	Coal and bio-mass fuel 180-200 TPD	31.12.2024	9.8 kl/ton of paper	Equalization tank, primary clarifier, aeration tank, secondary clarifier, tube settler, micro filter	Drain	Use in process
13	M/s. Shree Bhageshwari Papers Pvt. Ltd., (unit-2), 9th km., Bhopa road, Muzaffarnagar	29.4695594	77.7903949	2010	Writing printing paper 100 TPD by waste paper	Steam supplied through 36 TPH boiler established in co-unit m/s. Shree bhageshwari papers ltd. (furnace unit).		31.12.2024	28.7 kl/ton of paper	Equalization tank, primary clarifier, aeration tank, secondary clarifier, tube settler, micro filter	Drain	Use in process
14	M/s. Galaxy Papers Pvt. Ltd., Jolly Road,	29.4456685	77.7747036	1992	Grey board and craft paper 100 TPD by waste paper	12 TPH	Bagasse /fire wood/husk 40 TPD	31.12.2025	3 KL per Ton	Hill screen, Sedimentation cell	ZLD	Recycle

S. No	Name of the unit	Latitude	Longitude	Date of establishment/ commencement of operations	Type of product being manufactured	Boiler		CTO Validity	Specific water consumption (per ton of paper production)	Effluent management system		
						Boiler capacity	Fuel type and quantity (TPD)			Detail of ETP system	Disposal method (drain/ zld/ surface water or any)	ETP sludge disposal system
	Muzaffarnagar											
15	M/s Bindlas Duplux Ltd. (Unit-I)	29.470917	77.806852	1990	Kraft paper (installed capacity 200 TPD) waste paper based	30TPH & 12 TPH	Biomass/ coal 300/TPD	31.12.2027	2.1 KL per Ton	Equalization tank, primary clarifier, aeration tank, secondary clarifier	Drain	Dispose through TSDF
16	M/s Bindlas Duplux Ltd. (Unit-II)	29.471587	77.806061	1997	Duplex board (installed capacity 250 TPD) waste paper based	Common boilers for both units	Common boilers for both units	31.12.2027	5.37 KL per Ton	Equalization tank, primary clarifier, aeration tank, secondary clarifier	Drain	Dispose through TSDF

Charter compliance of 16 Pulp & paper Industries, Muzaffarnagar

S. No.	Name of the Unit	Production in TPD (Avg of last 3 months)	Freshwater Consumption KLD (Avg of last 3 months)	Specific freshwater consumption KL/Ton of production	Wastewater generation in KLD (Avg of last 3 months)	Wastewater recycling in KLD (Avg of last 3 months)	Wastewater discharge in KLD (Avg of last 3 months)	Specific wastewater discharge	Charter compliance w.r.t	
									Freshwater norms	Effluent discharge
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.	165.05	1503.63	9.11	1099.17	Nil	1093.27	6.62	Compliance	Compliance
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	150.99	713.7	4.73	505.26	Nil	502.2	3.33	Compliance	Compliance
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.	175	490	2.80	360	150	210	1.20	Compliance	Compliance
4.	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	172	1890	10.99	1600	250	1350	7.85	Compliance	Compliance
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar	162.4	836.1	5.15	300	100	200	1.23	Compliance	Compliance

Charter compliance of 16 Pulp & paper Industries, Muzaffarnagar

S. No.	Name of the Unit	Production in TPD (Avg of last 3 months)	Freshwater Consumption KLD (Avg of last 3 months)	Specific freshwater consumption KL/Ton of production	Wastewater generation in KLD (Avg of last 3 months)	Wastewater recycling in KLD (Avg of last 3 months)	Wastewater discharge in KLD (Avg of last 3 months)	Specific wastewater discharge	Charter compliance w.r.t	
									Freshwater norms	Effluent discharge
6.	M/s. Shree Sidhballi Paper Mills Ltd., Bhopa Road, Muzaffarnagar	165.15	700.15	4.24	381.93	115.16	266.77	1.62	Compliance	Compliance
7.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar	150.92	387	2.56	1664.3	1362	99.49	0.66	Compliance	Compliance
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	219.5	906.73	4.13	2640.1	679.1	952.63	4.34	Compliance	Compliance
9.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	272.78	840.35	3.08	2397.49	679.1	510.33	1.87	Compliance	Compliance
10.	M/s. Tirupati Baalaji Fiberrss Pvt Ltd, Bhopa Road, Muzaffarnagar	31.77	370	11.65	267	117	150	4.72	Compliance	Compliance
11.	M/s. BindalsPapers Mills Ltd.,	265.24	4947.8	18.65	10204.25	5819.62	4384	16.53	Compliance	Compliance

Charter compliance of 16 Pulp & paper Industries, Muzaffarnagar

S. No.	Name of the Unit	Production in TPD (Avg of last 3 months)	Freshwater Consumption KLD (Avg of last 3 months)	Specific freshwater consumption KL/Ton of production	Wastewater generation in KLD (Avg of last 3 months)	Wastewater recycling in KLD (Avg of last 3 months)	Wastewater discharge in KLD (Avg of last 3 months)	Specific wastewater discharge	Charter compliance w.r.t	
									Freshwater norms	Effluent discharge
	Bhopa Road, Muzaffarnagar									
12.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	97.72	1048.21	10.73	442.61	77.96	364.65	3.73	Non-compliance (norms 10)	Compliance
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar-data for (aug and sept)	50.27	1103.85	21.96	996.57	118.47	878.09	17.47	Non compliance	Non compliance
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	45.6	92.79	2.03	473.16	204.15	ZLD	NA	Compliance	Compliance
15	M/s Bindlas Duplux Ltd. (Unit-I)	3521	7487	2.1	59224	54492	4732	1.34	Compliance	Compliance
16	M/s Bindlas Duplux Ltd. (Unit-II)	4145	22266	5.37	91192	73648	17544	4.23	Compliance	Compliance

Site photograph of Dhandhera drain, at Mujaffarnagar, UP



Dhandhera drain, Muzaffarnagar

S. No.	Name of the Unit (1-16)	Fly ash Management during January, 2022 - November, 2023					
		Generation per day	Disposal Method	Whether any agreement/contract for disposal of fly ash	Ash disposal Location/site being dumped by contractor or dealers	Generation	Disposal
1	M/s. Silvertan Papers Ltd. (Unit-1), 9th km. Bhopa Road, Muzaffarnagar.	17.56 TPD	Through Cement plants /Brick Manufactures	Yes, a copy of agreement is enclosed	NA	27.46	29.69
2	M/s. Silvertan Papers Ltd. (Unit-2), 9th km. Bhopa Road, Muzaffarnagar.	9.9 TPD					
3	M/s. Silvertan Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.	Steam is supplied through Co-unit M/s Silvertan Pulp & Papers Pvt. Ltd. (Unit-2). Hence, no boiler and no fly ash is generated in unit					
4	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	60-90 TPD (approx.)	Through Cement plants and Brick kilns	Yes, a copy of agreement is enclosed	NA		
5	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar	30-35 TPD (approx.)	Brick kilns and Cement factory through contractors namely 1. M/s Mech Fin Infra 2. M/s Bulk Ash Suppliers	Yes, a copy of agreement is enclosed	NA		
6	M/s Shree Sidhali Paper Mills Pvt. Ltd.	8.96 TPD	8.84 TPD disposed to Cement factory through contractors namely M/s Bulk Ash Suppliers	A copy of agreement is enclosed	NA	9.5	9.28

S. No.	Name of the Unit (1-16)	Fly ash Management during January, 2022 - November, 2023					
		Generation per day	Disposal Method	Whether any agreement/contract for disposal of fly ash	Ash disposal Location/site being dumped by contractor or dealers	Generation	Disposal
7	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar	9.1 to 10 TPD (approx.)	Through Brick Manufacturing Unit	A copy of agreement is enclosed	NA		
8	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	16.68 TPD	Ash is being sent to different cement plant through M/s Bulk Ash Supplier, Muzaffarnagar through bulkers. Certificate of dispatched ash to Cement plant from 1st of Aug, 2023 to 12th Oct, 2023 by M/s Bulk Ash Supplier, Bhopa Road, Muzaffarnagar is attached herewith.	A copy of agreement is enclosed	NA		
9	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	Steam supplied through Co-unit M/s. Tehri Pulp & Papers Ltd. (Unit-1), 9th Km. Bhopa Road,					
10	M/s. Tirupati Baalaji Fiberr Pvt Ltd, Bhopa Road, Muzaffarnagar	0.2-0.5 TPD (approx.)	Through Brick kiln i.e. M/s Shiva Brick Field, Village Nasirpur, Muzaffarnagar	Aggreement has been made for supply of Fly ash with Brick Field		0.668	0.668

S. No.	Name of the Unit (1-16)	Fly ash Management during January, 2022 - November, 2023					
		Generation per day	Disposal Method	Whether any agreement/contract for disposal of fly ash	Ash disposal Location/site being dumped by contractor or dealers	Generation	Disposal
11	M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar	100 TPD	Supplied to Cement Plants	Yes	NA	87.57	87.57
12	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	23.9 TPD Approx	1) To Bricks Kiln & Cement Plants through M/s G.M.R. Contractor during Jan-22 to Feb-23 2) To Cement Plants through M/s Bulk ash Suppliers Muzaffarnagar during Feb 22 to Nov 23 3) To cement Plant Nov -23 through M/s B.T.C. earth Movers Muzaffarnagar during Nov 23	Yes	NA	25	30
13	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	Steam is supplied through Co-unit M/s Shree Bhageshwari Papers Pvt. Ltd. (Unit-1). Hence, no boiler and no fly ash is generated in unit					
14	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	0.58 TPD (Avg of April to Nov 2023)	Self Used	NA	NA	0.58	0.066

S. No.	Name of the Unit (1-16)	Fly ash Management during January, 2022 - November, 2023					
		Generation per day	Disposal Method	Whether any agreement/contract for disposal of fly ash	Ash disposal Location/site being dumped by contractor or dealers	Generation	Disposal
15	M/s Bindlas Duplux Ltd. (Unit-I)	15-20 TPD (approx.)	Through Cement plants /Brick Manufactures	A copy of agreement is enclosed	Regarding the disposal of Fly ash, industry provided affidavit of local Bhupnder Singh Brick Supply at Sesona, Muzaffarnagar, & Shiv Brick Filed, Deoband fly ash used for brick making.		
16	M/s Bindlas Duplux Ltd. (Unit-II)	Steam is supplied through Co-unit M/s Bindlas Duplux Ltd. (Unit-1). Hence, no boiler and no fly ash is generated in unit					

Plastic waste disposal				
S. No.	Unit	Type of plastic Waste	Waste generated quantity (TPD)	Disposal Method
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.	Plastic waste recovered from waste paper	Unit 1 - 1.12 TPD and Unit 2 - 2.17 TPD	3.29 TPD (approx.) In the Financial Year 2021-22 the company has disposed the same to Ultratech Cement Limited. In the Financial Year 2022-23 the company has disposed the same to Ultratech Cement Limited & Dew Resources Management, Hari Om Enterprises. In the Year 2023-24 the Company has installed Waste to Energy Boiler and its operational from 01.07.2023
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.			
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.	Recycle plastic waste	3.71 TPD (approx.)	3.71 TPD (approx.) Silvertan Papers Private Limited Bhopa Road Muzaffarnagar
4.	M/s. Silvertan Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	Recycle plastic waste	3.68 TPD (approx.)	3.68 TPD (approx.) KK Duplex Private Limited Jansath Road Muzaffarnagar
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar	Non-Recyclable Solid Waste	2 to 2.5 TPD	2 TPD (approx.) Plastic waste disposed through M/s K. K. Duplex paper Mills Pvt. Ltd for power generation
6.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar	LDPE process waste	.1 TPD	0.86 TPD (approx.) Through Authorized Vender & Supply to High Bride Boiler & Cement Plant
7	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar	Mix Plastic Waste	3 to 4 TPD	3.5 TPD (approx.) Through Co-Processing Unit (MOU copy attached)
8	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	Non-Recyclable Solid Waste	2.61 TPD (approx.)	2.61 TPD (approx.) M/s Novoco Cement, Chittorgarh, M/s KK Duplex Paper Mills, M/s harshit Trading Co., M/s Ultratech Cement
9	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	Non-Recyclable Solid Waste		

Plastic waste disposal				
S. No.	Unit	Type of plastic Waste	Waste generated quantity (TPD)	Disposal Method
10	M/s. Tirupati Baalaji Fiberr Pvt Ltd, Bhopa Road, Muzaffarnagar	Plastic waste recoved from waste paper	0.746 TPD (approx.)	0.746 TPD (approx.) Self-Oil Plant / Pyrolysis Plant
11	M/s. Bindals Papers Mills Ltd., Bhopa Road, Muzaffarnagar	Not Applicable		
12	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	Process waste generate	1.046 TPD (approx.)	1.046 TPD (approx.) 1) Plastic waste disposed of through M/s Aditya Cement Works chittorgarh, upto Nov-22 2) Plastic waste disposed of through M/s Shri Balaji Polypacks Mzn. Dec-22 to Oct-23 3) Plastic waste disposed of through M/s K.K.Duples & Paper Mill (P) Ltd Mzn Oct-23 to till date
13	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	Process waste generate	0.449 TPD (approx.)	0.449 TPD (approx.) 1) Plastic waste disposed of through M/s Aditya Cement Works chittorgarh, upto Nov-22 2) Plastic waste disposed of through M/s Shri Balaji Polypacks Mzn. Dec-22 to Oct-23 3) Plastic waste disposed of through M/s K.K.Duples & Paper Mill (P) Ltd Mzn Oct-23 to till date
14	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	Mix Plastic Waste	35.47 TPD	Nuvoco Vistas Corporation Ltd, (Cemnet industry) village-Bhawaliya, Chittorgarh, Rajasthan
15	M/s Bindlas Duplux Ltd. (Unit-I)	Mix Plastic Waste	2.15 TPD (approx.) (for both units)	1.63 TPD (approx.) Disposal of plastic waste (for co-processing/for recycling) to Tirupait Baalaji Fiberr Private Limited Pyrolysis plant.
16	M/s Bindlas Duplux Ltd. (Unit-II)	Mix Plastic Waste		

Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
1.	M/s. Silvertan Papers Ltd. (Unit-1), 9th Km. Bhopa Road, Muzaffarnagar.	<ul style="list-style-type: none"> - Cat. 5.1 Used or Spent Oil -225 kg/Annum, - Cat. 33.1 Empty barrels/containers/-160 Pcs/Annum, - Cat. 33.2 Contaminated cotton rags-75 kg/Annum, - Cat. 34.2 Sludge from treatment of waste water arising out of cleaning/disposal of barrels/containers or other cleaning materials liners contaminated with hazardous chemicals/wastes -27 MT/Annum 	<ul style="list-style-type: none"> - Used/waste oil - 120 kg and - ETP Sludge and barrels/containers - 790 kg
2.	M/s. Silvertan Papers Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	<ul style="list-style-type: none"> - Cat. 5.1 Used or Spent Oil Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications -0.225 KL/Annum - Schedule-I Wastes or residues containing oil Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications -0.075 T/Annum - Schedule-I Sludge from treatment of wastes water arising out of cleaning/disposal of barrels/containers De-contamination of barrels/containers used for handling of hazardous wastes/chemicals-1.0 T/Annum 	
3.	M/s. Silvertan industry Pulp & Papers Pvt. Ltd., 9th Km. Bhopa Road Muzaffarnagar.	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials)-0.150 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/liners contaminated with hazardous chemicals/wastes)-2.0 MT/Annum 	<ul style="list-style-type: none"> - Cotton Waste, Waste Oil, Process Sludge 480 kg.

Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
		<ul style="list-style-type: none"> - Category 5.1 As per Schedule I (Used or Spent Oil) -0.40 KL/Annum - Category 34.2 As per Schedule I (Sludge from treatment of waste water arising out of cleaning/disposal of barrels/containers)-40 MT/Annum 	
4.	M/s. Silverton Pulp & Papers Pvt. Ltd. (Unit-2), 9th Km. Bhopa Road, Muzaffarnagar.	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) - 0.150 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes) - 2.0 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) 0.40 KL/Annum - Category 34.2 As per Schedule I (Sludge from treatment of wastewater arising out of cleaning/disposal of barrels/containers) 40 MT/Annum 	<ul style="list-style-type: none"> - Used Oil & Grease, Process Sludge - 385 Kg, - Empty Containers - 42 Pcs
5.	M/s. Garg facility Duplex & Paper Mills Pvt. Ltd., 8.5 Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) 0.20 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes) 2.0 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) 0.40 KL/Annum - Category 32.3 As per Schedule I (Process Sludge) 60 MT/Annum 	<ul style="list-style-type: none"> - ETP Sludge 600 kg, - Oil Mixed Coolant 100 kg - Plastic containers 100 kg

Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
6.	M/s. Shree Sidhali Paper Mills Ltd., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) 0.125 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ linerscontaminated with hazardous chemicals/wastes) 2.0 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) 0.30 MT/Annum - Category 34.2 As per Schedule I (Sludge from Treatment of WasteWater Arising Out of Cleaning/Disposal of Barrels/Containers) 10.0 MT/Annum & 30.0 MT/Annum 	<ul style="list-style-type: none"> - ETP Sludge 1910 kg, - Plastic Waste 68.30 kg, - Tube lights 5.30 kg, - Plastic Containers 718 kg, - Old Oil 76 kg, - Old Grease 179 kg, - Sludge 569 Kg, - Greased Cloths 82 Kg
7.	M/s. Meenu Paper Mills Pvt. Ltd., 9.5 Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Schedule-I, Serial No. 5.1 Used or Spent Oil 225 Kg/Annum - Schedule-I, Serial No. 33.2 Contaminated Cotton Rags or other cleaning materials 75 Kg/Annum - Schedule-I, Serial No. 33.1 Empty Barrels/containers/liners contaminated with hazardous chemicals 150 kg/Annum 	<ul style="list-style-type: none"> - ETP Sludge 820 kg, - Used Oil 50 Ltr, - Plastic Waste 120 kg, - Cotton Waste 20 Kg
8.	M/s. Tehri Pulp & Paper Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) 0.125 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes) 1.5 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) 0.375 MT/Annum - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) 3.0 MT/Annum 	<ul style="list-style-type: none"> - Used Oil 475 kg - Empty Plastic Drums 485 kg, - - Used Oil 60 Kg

Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
9.	M/s. Tehri Pulp & Paper Ltd. (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) Through TSDF 0.125 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes) Through TSDF 1.5 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) Through TSDF 0.375 MT/Annum - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) Through TSDF 3.0 MT/Annum 	
10.	M/s. Tirupati Baalaji Fiberrss Pvt Ltd, Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Schedule-I Cat. 5.1 Used or spent oil Reject Grease Disposal through TSDF 0.225 MT/Annum 0.075MT/Annum - Cat. 33.2 Contaminated Cotton Rags or other cleaning materials Through Authorised TSDF 0.20 MT/Annum 	<ul style="list-style-type: none"> - Waste Oil 175 Ltr., - Waste Cloths 12 Kg. - Waste Grease 3 Kg.
11.	M/s. BindalsPapers Mills Ltd., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 33.2 As per Schedule I (Contaminated Cotton Rags or Other Cleaning Materials) Through TSDF 0.1 MT/Annum - Category 33.1 As per Schedule I (Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes) Through TSDF 3.0 MT/Annum - Category 5.1 As per Schedule I (Used or Spent Oil) Through TSDF 0.425 MT/Annum - Category 34.1 As per Schedule I (Chemical containing residue arising from decontamination) Through TSDF 0.150 MT/Annum - Category 34.2 As per Schedule I (Sludge from Treatment of Waste Water Arising Out of Cleaning/Disposal of Barrels/Containers) Through TSDF 45.0 MT/Annum 	<ul style="list-style-type: none"> - ETP Sludge 5430 Kg, - Used Oil 170 Ltr. - Empty Drums 4 Pcs.

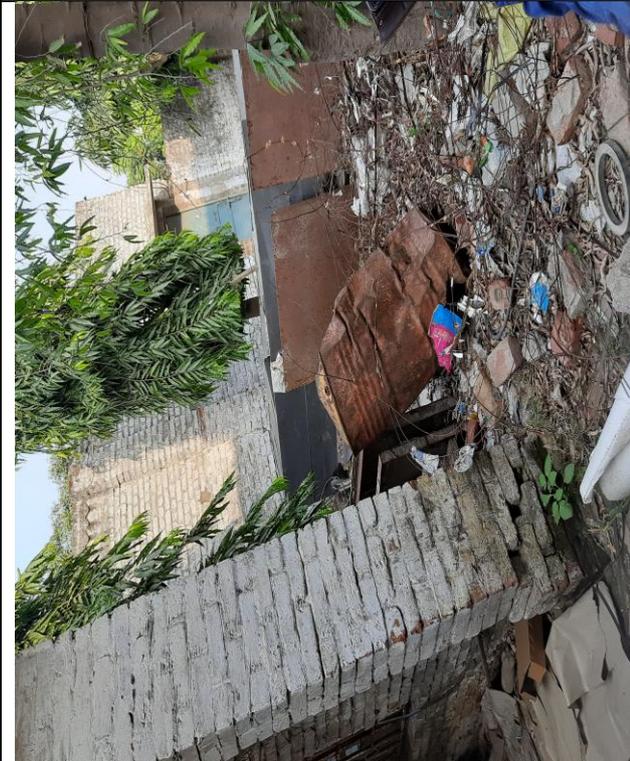
Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
12.	M/s. Shree Bhageshwari Papers Pvt. Ltd. (Unit-1), 9th Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 5.1 As per Schedule-I Used or Spent Oil Through TSDF 0.150 MT/Annum - Category 33.1 As per Schedule-I Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes Through TSDF 0.80 MT/Annum - Category 33.2 As per Schedule-I Contaminated cotton rags or other cleaning materials Through TSDF 0.10 MT/Annum 	<ul style="list-style-type: none"> - Used/waste oil Waste Oil, - Grease 565 kg - Process Sludge 32 MT.
13.	M/s. Shree Bhageshwari Papers Pvt. Ltd., (Unit-2), 9th Km., Bhopa Road, Muzaffarnagar	<ul style="list-style-type: none"> - Category 5.1 As per Schedule-I Used or Spent Oil Through TSDF 0.150 MT/Annum - Category 33.1 As per Schedule-I Empty barrels/containers/ liners contaminated with hazardous chemicals/wastes Through TSDF 0.80 MT/Annum - Category 33.2 As per Schedule-I Contaminated cotton rags or other cleaning materials Through TSDF 0.10 MT/Annum 	
14.	M/s. Galaxy Papers Pvt. Ltd., Jolly Road, Muzaffarnagar	<ul style="list-style-type: none"> - Schedule-I Cat. 5.1 Used or Spent oil Through TSDF 0.15 KL/Annum - Schedule-I Cat. 33.1 Empty barrels/ containers/liners contaminated with hazardous chemicals/wastes Through TSDF 100 Pcs/Annum - Schedule-I Cat. 33.2 Contaminated cotton rags or cleaning materials Through TSDF 0.05 MT/Annum 	<ul style="list-style-type: none"> - Oily Cotton 35 kg - Plastic Waste 140 Kg.
15	M/s Bindlas Duplux Ltd. (Unit-I)	<ul style="list-style-type: none"> - Schedule-I Cat. 5.1 Used or spent oil Reject Grease Disposal through TSDF 0.225 MT/Annum, - Cat. 33.1 Empty Barrel, Containers, liners Contaminated with hazardous chemical/waste 1.2 MT per annum, - Cat 33.2 Contaminated cotton rags or other cleaning materials 0.075 MT per annum. 	<ul style="list-style-type: none"> - Empty Drum-15-20 piece

Hazardous Waste Management			
S. No.	Name of the Units	As per the Authorization issued by UPPCB under HOWM Rules, 2016	Disposal of HW as submitted by Industries
16	M/s Bindlas Duplux Ltd. (Unit-II)	<ul style="list-style-type: none"> - Schedule-I Cat. 5.1 Used or spent oil Reject Grease Disposal through TSDF 0.225 MT/Annum, - Cat. 33.1 Empty Barrel, Containers, liners Contaminated with hazardous chemical/waste 1.2 MT per annum, - Cat 33.2 Contaminated cotton rags or other cleaning materials 0.075 MT per annum. 	<ul style="list-style-type: none"> - Empty Drum-20-22 piece

Site photograph of HW storage area of Paper industries at Mujaffarnagar, UP



M/s Bindals Papers Mills Ltd



M/s Bindlas Duplux Limited